

**UNSTARRED LAQ NO. 031 TABLED BY SHRI. CARLOS FERREIRA, MLA (ALDONA) TO BE ANSWERED ON 07/02/2024**

**SUB: NATIONAL GAMES**

	<b>Question</b>	<b>Answer</b>
	WILL the Minister for Sports be pleased to state:	By Shri Govind Gaude, Minister for Sports & Youth Affairs
(a)	the details of all work orders issued from 1/1/2022 till date towards works of National Games held in Goa in 2023 along with data in Tabular Format such as name of the agency/contractor, work details, amount of work order, amount paid till date to the agency/contractor;	Sir, the details is given at Annexure 'A' and 'B'
(b)	the copies of the completion/verification report prepared for the above-mentioned work orders;	The copies have been enclosed at Annexure "E" towards Organization & Infrastructure
(c)	the list of all tenders that were granted post facto approvals along with data in Tabular Format;	No post facto administrative approval is granted to the tenders related to organization and conduct of the Games. All the tenders were published with prior approval before the commencement of the Games. However, post facto expenditure sanction is obtained for organisation and conduct of Games which is as per Annexure 'C' and for infrastructure as per Annexure "D".
(d)	whether the Government is aware of complaints received by sportspersons and staff of participating State regarding poor quality of services and infrastructure; if so, the details thereof; and	The Agencies selected for providing various services had put in place complaint monitoring mechanism and set up help desk for resolving any complaint that have arisen. Beside this the Government had appointed strategic Training and knowledge partner to receive feedback from sportsperson and staff participating from Sportsperson, Technical Officials, Support Staff and volunteers, of different states. The report submitted by this agency indicating overall satisfaction in respect of the conduct of the Games.
(e)	whether any action was initiated against the said contractors who provided poor service and infrastructure; if so, the details of action taken against each contractor?	The complaints received during the Games were escalated to the concerned contractor/service provider and were resolved at that point of time.

**ANNEXURE – A****List of National Games Works from 01/01/2022 till 24/01/2024**

<b><u>Sr. No.</u></b>	<b><u>Work Order Date</u></b>	<b><u>Work Details</u></b>	<b><u>Name of the Agency/Contractor /Consultant</u></b>	<b><u>Sanctioned Work Order Amount (Incl. GST)</u></b>	<b><u>Total Amount Paid</u></b>
1	13-05-2023	Upgradation work (External Work) at Athletic Stadium, Bambolim	Kerkar Constructions Pvt. Ltd.	₹ 17,12,624.00	₹ 0.00
2	13-05-2023	Painting of Swimming Pool, Indoor Stadium at Ponda Sports Complex, Ponda, Goa	Kerkar Constructions Pvt. Ltd.	₹ 27,61,002.00	₹ 19,75,828.00
3	18-05-2023	Maintenance Work of Benaulim Football Playground at Benaulim, Salcette, Goa	A & S Constructions	₹ 44,00,833.00	₹ 0.00
4	31-05-2023	Resurfacing of Internal Road at Multipurpose Hall and Utorda Fotball Ground	Nanu Constructions	₹ 25,21,958.00	₹ 23,26,360.00
5	07-06-2023	Resurfacing Work of 400 Meter and 200 /meter Synthetic Athletic Track at Athletic Stadium, Bambolim, Goa	Syncotts International	₹ 12,03,12,319.00	₹ 9,30,20,140.00
6	16-06-2023	Painting of Pandit Jawaharlal Nehru Stadium at Fatorda for National Games	Supercon Engineers & Contractors Pvt. Ltd.	₹ 46,52,550.00	₹ 32,12,427.00
7	20-06-2023	Design, Supply, Installation, Testing and Commissioning of the Lawn Tennis Court Lighting with Additional 2 High Mast at Lawn Tennis, Fatorda, Margao as per ATP Standards	ASC Power Pvt. Ltd.	₹ 1,21,74,217.00	₹ 0.00

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8	20-06-2023	Floodlight and Electrical Maintenance Work of Athletic Stadium, Bambolim, Goa in view of upcoming National Games 2023	Lighting Technologies India Pvt. Ltd.	₹ 1,05,19,142.00	₹ 0.00
9	20-06-2023	Painting at Tilak Maidan, Vasco for National Games	Kerkar Constructions Pvt. Ltd.	₹ 14,16,084.00	₹ 13,88,105.00
10	20-06-2023	Maintenance Work at Multipurpose Hall, Fatorda for National Games	Kerkar Constructions Pvt. Ltd.	₹ 47,05,976.00	₹ 0.00
11	20-06-2023	Maintenance Work at Tilak Maidan, Vasco	Kerkar Constructions Pvt. Ltd.	₹ 47,02,146.00	₹ 0.00
12	23-06-2023	Maintenance Work of Utorda Football Playground at Utorda, Salcete, Goa	A & S Constructions	₹ 45,16,485.00	₹ 0.00
13	23-06-2023	Renovation & Repair Work at Cuncolim Sports Complex	A & S Constructions	₹ 1,44,13,528.00	₹ 0.00
14	23-06-2023	Resurfacing of Internal Road at Ponda Sports Complex, Ponda	Tirupati Constructions	₹ 39,84,917.00	₹ 39,56,087.00
15	26-06-2023	Resurfacing of Internal Road at Dayanand Bandodkar Krida Sankool at Peddem, Mapusa, Goa	Tirupati Constructions	₹ 43,92,396.00	₹ 37,83,994.00

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16	26-06-2023	Replacement of Existing Membrane with Tiles for the Diving Pool at Campal, panaji, Goa in view of upcoming National Games 2022	Tirupati Constructions	₹ 41,91,402.00	₹ 0.00
17	26-06-2023	Maitenance Work at PjN Stadium, Fatorda for National Games	Supercon Engineers & Contractors Pvt. Ltd.	₹ 33,47,389.00	₹ 32,69,036.00
18	28-06-2023	Resurfacing Work of 400 Meter Synthetic Athletic Track at DBKS, Peddem, Mapusa, Goa	Advanced Sport Technologies LLP	₹ 9,23,70,801.00	₹ 0.00
19	30-06-2023	Refurbishment of Multipurpose Indoor & Badminton Hall, Upgradation of Hockey Viewing Gallery at Bhausahab Bandodkar Krida Sankool (DBKS) at Peddem, Mapusa, Goa	D. Thakkar Constructions Pvt. Ltd.	₹ 30,79,86,368.00	₹ 26,49,63,927.00
	23-05-2023	Consultancy Service	Wapcos Limited	₹ 1,12,06,505.00	₹ 41,87,090.00
20	04-07-2023	Supply and Installation of Force Vetilation System along with other Electrical Maintenance Work of Campal Sports Complex in view of upcoming National Games 2023	Blowtech Engineers Pvt. Ltd.	₹ 89,11,756.00	₹ 68,89,572.00

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21	04-07-2023	Maintenance Work of Manohar Parrikar Indoor Stadium, Navelim, Salcete, Goa (II Call)	Pratikshya Construction	₹ 47,86,191.00	₹ 44,17,480.00
22	08-08-2023	Refurbishment, Retrofitting and Maintenance of Dr. Shyama Prasad Mukherjee Indoor Stadium, Taleigao for upcoming 37th National Games 2023 (2nd Call)	S. K. Construction	₹ 10,04,82,736.00	₹ 3,02,21,383.00
23	08-08-2023	Urgent repairs and maintenance of Swimming Pool complex in view of upcoming National Games 2023 at Campal, Panaji, Goa (3 <sup>rd</sup> Call)	Gore Infrastructures	₹ 1,82,22,926.00	₹ 0.00
24	08-08-2023	Construction of Players Changing Rooms at Lawn Tennis Courts, Fatorda, Goa (2 <sup>nd</sup> Call)	Gore Infrastructures	₹ 82,90,449.00	₹ 56,23,227.00
25	09-08-2023	Laying of Acrylic Top Coat for lawn Tennis courts at fatorda, Goa in view of 37 <sup>th</sup> National Games	Michezo Sports Private Limited	₹ 12,45,951.00	₹ 12,45,739.00
26	11-08-2023	Refurbishment of Indoor Stadium at Campal, Goa (2 <sup>nd</sup> Call)	Gore Infrastructures	₹ 91,40,465.00	₹ 0.00
27	16-08-2023	Supply , Installation , Testing and Commissioning of split Room Air conditioning unit at PjN Stadium	Airflow Engineering	₹ 31,60,913.00	₹ 0.00

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28	18-08-2023	Upgradation work (External Work) at Dr. Shyama Prasad Mukherjee Stadium , Taleigao ,Goa(II Call)	Souza Engineers & Contractors Pvt. Ltd.	₹ 63,75,823.00	₹ 0.00
29	13-09-2023	Maintenance Work of Swimming Pool Complex at Ponda Sports Complex , Ponda, Goa.	Mulla Munaf	₹ 24,49,019.00	₹ 0.00
30	14-09-2023	Providing Foundations for High Mast at Lawn Tennis Courts at Fatorda -Goa	Rajson Engineering Services Pvt. Ltd	₹ 4,52,837.00	₹ 0.00
31	18-09-2023	Making of Lawn on Open Ground at Ponda Sports Complex , Ponda, Goa in view of National Games 2023	Mulla Abdul Munaf	₹ 4,61,450.00	₹ 0.00
32	27-09-2023	Electrical Maintenance Work of Indoor Stadium, Ponda in view of upcoming National Games 2023	Kripa Electronics (India) Pvt. Ltd.	₹ 81,95,567.00	₹ 26,46,799.00
33	04-10-2023	Supply and Installation of Maple Wood Sports Flooring at Dr. Shyama Prasad Mukherjee Stadium , Goa University, Taleigao, Goa (2 <sup>nd</sup> Call)	Supercon Engineers & Contractors Pvt. Ltd.	₹ 3,73,37,247.00	₹ 2,66,99,300.00
34	07-10-2023	Electrical Maintenance Work of Manohar Parrikar Indoor Stadium Navelim in view of upcoming National Games 2023 ( 2 <sup>nd</sup> Call)	Kripa Electronics (India) Pvt. Ltd.	₹ 55,24,269.00	₹ 0.00
35	07-10-2023	Maintenance of Floodlights System installed at Tilak Maidan, Vasco in view of upcoming National Games 2023	Kripa Electronics (India) Pvt. Ltd.	₹ 28,58,408.00	₹ 0.00

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36	07-10-2023	Upgradation of Arena Lighting System at Dr. Shyama Prasad Mukherjee Stadium, Taleigao, Goa in view of upcoming National Games 2023	Lighting Technologies India Pvt. Ltd.	₹ 3,41,08,622.00	₹ 0.00
37	09-10-2023	Construction of Concrete Platform for conduct of Weight Lifting Discipline and other Miscellaneous Works at campal Open Ground in view of 37 <sup>th</sup> National Games ,2023	Allabaksh Mulla	₹ 1,19,16,319.00	₹ 0.00
38	13-10-2023	Maintenance of Lawn Bowl Courts at Chicalim for 37 <sup>th</sup> National Games	National Turf Solution and Engineers	₹ 2,04,056.00	₹ 0.00

**ANNEXURE B**  
37th National Games

Sr no	Name of Agency	Work Details	Cost per Work Order	Additional Cost	Final Cost	Amount Paid till date
1	NSF	Technical Officials Uniforms for the 37th National Games, Goa- 2023	₹ 1,80,00,000.00	-	₹ 1,80,00,000.00	₹ 5,25,600.00
2	Indian Olympic Association	Bid Money to Indian Olympic Association for hosting of the 37th National Games, Goa- 2023	₹ 5,00,00,000.00	-	₹ 5,00,00,000.00	₹ 2,00,00,000.00
3	Showcraft Productions Private Limited	Appointment of an Event Management Agency for Opening Ceremony of the 37th National Games2023, Goa	₹ 15,27,39,884.00	₹ 2,24,70,504.00	₹ 17,52,10,388.00	₹ 3,05,47,977.00
4	Gem International	Proposal of Yash Shoooting Academy for financial assistance ( One Time Grant) for Equipment and Machinery for Shooting Range	₹ 12,00,00,000.00	-	₹ 12,00,00,000.00	₹ 11,96,72,800.00
5	Deloitte Touche Tohmatsu India LLP	Appointment of a Project Management Unit for organizing the 37th Edition of National Games, Goa	₹ 3,04,19,400.00	-	₹ 3,04,19,400.00	₹ 36,80,813.00
6	Moving Pixels Pvt. Ltd.	Engagement of Creative & Multimedia Agency for 37th Edition of National Games, Goa	₹ 6,79,87,653.00	-	₹ 6,79,87,653.00	₹ 4,62,05,201.00
7	Vinsan Graphics	Appointment of an Event Management Agency for the Launch Event of the 37th Edition of National Games, Goa	₹ 3,47,44,384.00	₹ 58,12,126.00	₹ 4,05,56,510.00	₹ 3,30,46,230.00
8	Collage Design Pvt. Ltd.	Engagement of Consultant for Overlays Design and Planning for the 37th National Games 2023 Goa	₹ 1,65,59,235.00	-	₹ 1,65,59,235.00	₹ 94,62,420.00

9	EduHub Education Pvt. Ltd.	Engagement of Strategic Knowledge and Training Partner for the 37th National Games Goa 2023	₹ 2,73,68,600.00	-	₹ 2,73,68,600.00	₹ 89,56,200.00
10	Khelo Tech & Strategy Pvt. Ltd.	Selection of Service Provider for Games Management System (GMS) and Design & Development of Comprehensive Website & Application for the 37th National Games 2023 Goa	₹ 3,93,87,135.00	₹ 41,30,000.00	₹ 4,35,17,135.00	₹ 2,52,76,637.00
11	Tattva Creation Pvt. Ltd.	Engagement of an Agency for Handling PR and Social Media for the 37th National Games 2023 Goa	₹ 2,08,52,370.00	-	₹ 2,08,52,370.00	₹ 41,70,474.00
12	Vinsan Graphics	Appointment of an Event Management Agency to execute Torch Relay Event of the 37th National Games 2023 Goa	₹ 44,48,010.00	-	₹ 44,48,010.00	-
13	Infotech Corporation Of Goa	Comprehensive solution of ICT equipment on rental basis with ISP	₹ 1,84,87,321.96	₹ 35,00,000.00	₹ 2,19,87,321.96	₹ 1,84,87,321.96
14	M/s Selection Centre Sports Pvt. Ltd.	Supply & Installation of Lawn Tennis & Squash Sports Equipment for 37th National Games Goa 2023	₹ 20,32,432.00	-	₹ 20,32,432.00	-
15	M/s Sanrit Impex Pvt. Ltd	Supply & Installation of Fencing Sports Equipment for 37th National Games Goa 2023	₹ 3,24,50,000.00	-	₹ 3,24,50,000.00	-
16	M/s Shah Jayanti Balchand & Sons	Supply & Installation of Hockey Sports Equipment for 37th National Games Goa 2023	₹ 20,56,740.00	-	₹ 20,56,740.00	-

17	M/s Shiv Naresh Sports Pvt. Ltd	Supply & Installation of Kho Kho Sports Equipment for 37th National Games Goa 2023 2nd Call	₹ 43,23,318.00	-	₹ 43,23,318.00	-
18	M/s Selection Centre Sports Pvt. Ltd.	Supply & Installation of Wushu Sports Equipment for 37th National Games Goa 2023 2nd Call	₹ 1,58,58,953.00	-	₹ 1,58,58,953.00	₹ 1,58,58,953.00
19	M/s Sanrit Impex Pvt. Ltd	Supply & Installation of Judo Sports Equipment for 37th National Games Goa 2023	₹ 68,14,500.00	-	₹ 68,14,500.00	-
20	M/s Shah Jayanti Balchand & Sons	Supply & Installation of Kabaddi Sports Equipment for 37th National Games Goa 2023	₹ 28,61,500.00	-	₹ 28,61,500.00	-
21	M/s Matta Sports	Supply & Installation of Boxing Sports Equipment for 37th National Games Goa 2023	₹ 1,15,64,000.00	-	₹ 1,15,64,000.00	-
22	M/s Bajaj & Co.	Supply & Installation of Sepak Takraw Sports Equipment for 37th National Games Goa 2023	₹ 78,51,578.00	-	₹ 78,51,578.00	₹ 78,51,578.00
23	M/s Hari Krishna Enterprise	Supply & Installation of Aquatics Sports Equipment for 37th National Games Goa 2023	₹ 1,06,19,391.00	-	₹ 1,06,19,391.00	-
24	M/s Sharma Billiards Accessories	Supply & Installation of Billiards & Snooker Sports Equipment for 37th National Games Goa 2023 2nd Call	₹ 56,81,700.00	-	₹ 56,81,700.00	-

25	M/s Shah Jayanti Balchand & Sons	Supply & Installation of Athletics Sports Equipment for 37th National Games Goa 2023	₹ 1,27,77,366.00	-	₹ 1,27,77,366.00	-
26	M/s Shah Jayanti Balchand & Sons	Supply & Installation of Yogasana Sports Equipment for 37th National Games Goa 2023 2nd Call	₹ 25,81,427.00	-	₹ 25,81,427.00	-
27	M/s Anjana International Industries	Supply & Installation of Rowing Sports Equipment for 37th National Games Goa 2023	₹ 4,14,50,734.00	-	₹ 4,14,50,734.00	₹ 4,14,50,734.00
28	M/s Anjana International Industries	Supply & Installation of Canoeing & Kayaking Sports Equipment for 37th National Games Goa 2023	₹ 3,05,27,157.00	-	₹ 3,05,27,157.00	₹ 3,05,27,157.00
29	M/s Matta Sports	Supply & Installation of Wrestling Sports Equipment for 37th National Games Goa 2023	₹ 1,04,43,000.00	-	₹ 1,04,43,000.00	-
30	M/s I Fit Sports Pvt. Ltd.	Supply & Installation of Weightlifting Sports Equipment for 37th National Games Goa 2023 2nd Call	₹ 3,60,09,470.00	-	₹ 3,60,09,470.00	₹ 3,60,09,470.00
31	M/s I Fit Sports Pvt. Ltd.	Supply & Installation of Gymnastics Sports Equipment for 37th National Games Goa 2023	₹ 4,67,79,743.00	-	₹ 4,67,79,743.00	₹ 4,67,79,743.00
32	M/s Khalsa Exports Pvt. Ltd.	Supply & Installation of Mallakhamb Sports Equipment for 37th National Games Goa 2023	₹ 13,86,500.00	-	₹ 13,86,500.00	-

33	M/s Chowgule Fiberglass Ships Pvt. Ltd. & M/s Litmus Marine Innovations Pvt. Ltd.	Supply & Installation of Yachting Sports Equipment for 37th National Games Goa 2023	₹ 97,23,200.00	-	₹ 97,23,200.00	-
34	M/s Sanrit Impex Pvt. Ltd	Supply & Installation of Badminton Sports Equipment for 37th National Games Goa 2023	₹ 57,59,580.00	-	₹ 57,59,580.00	-
35	M/s DX Archery Equipments	Supply & Installation of Archery Sports Equipment for 37th National Games Goa 2023	₹ 15,74,828.00	-	₹ 15,74,828.00	-
36	M/s Selection Centre Sports Pvt. Ltd.	Supply & Installation of Modern Pentathlon Sports Equipment for 37th National Games Goa 2023	₹ 1,53,38,820.00	-	₹ 1,53,38,820.00	₹ 1,53,38,820.00
37	Rowing Federation of India (RFI)	laying of the Rowing Course and also help design and execute, with materials, shore installation along with other all ancillaries needed for proper conduct of the Rowing events by Rowing Federation of India (RFI)	₹ 29,50,000.00	-	₹ 29,50,000.00	₹ 18,00,000.00
38	Indian Weightlifting Federation of India	Timing Scoring and Result Weightlifting Equipment on hire basis through Federation in view of the upcoming 37th National Games 2023	₹ 27,84,800.00	-	₹ 27,84,800.00	₹ 27,84,800.00
39	Respective Indian Sports Federation	“Procurement and rental of sports equipment for the 37th National Games, Goa 2023” from NSF and State Sports Department/Local purchase.	₹ 3,04,20,690.28	-	₹ 3,04,20,690.28	₹ 1,51,42,458.00

40	M/s. Hot Stuff	Appointment of Agency for Merchandise and souvenirs	₹ 1,04,80,607.00	₹ 24,10,819.00	₹ 1,28,91,426.00	₹ 1,04,80,607.00
41	Dolphin Adventure Sports Centre	Booking of the Dolphin Adventure Sports Centre for the conduct of the Yachting Sport Discipline for the 37th National Games, Goa- 2023	₹ 11,56,400.00	-	₹ 11,56,400.00	-
42	Various vendors	Expenditure towards fuel for Buses for Volunteers and students	₹ 8,33,216.65	-	₹ 8,33,216.65	-
43	Shri. Anil De Santana Rodrigues	Engagement of a Legal Advisor for the 37th National Games, Goa-2023	₹ 2,10,000.00	-	₹ 2,10,000.00	-
44	Various vendors	Expenses towards Accomodation to Delegates from the Indian Olympic Association, Directors of Competition, Delegates from the Sports Authority of India and dignitaries invited for the events pertaining to the 37th National Gmaes, Goa- 2023	₹ 27,00,000.00	-	₹ 27,00,000.00	-
45	Various vendors	Expenses towards Airfare for the Delegates from the Indian Olympic Association, Directors of Competition, Delegates from the Sports Authority of India and dignitaries invited for the events pertaining to the 37th National Games, Goa- 2023	₹ 16,91,715.00	-	₹ 16,91,715.00	-
46	Various vendors	Charges towards photographer for Venue visits and meetings	₹ 1,55,000.00	-	₹ 1,55,000.00	-

47	Various vendors	Refreshment for various meetings held in connection with the 37th National Games, Goa-2023	₹ 75,891.00	-	₹ 75,891.00	-
48	Various vendors	Printing and supply of banners and standees for meetings	₹ 39,176.00	-	₹ 39,176.00	-
49	Various vendors	Reimbursement of air fare bills of Directors of Competition/ IOA delegates.	₹ 2,92,287.00	-	₹ 2,92,287.00	-
50	GTDC	Hire of Vehicles from GTDC for various Venue Visits and other events of the 37th National Games, Goa- 2023	₹ 13,25,711.00	-	₹ 13,25,711.00	-
51	Various vendors	Payments towards advertisement on Newspaper for Notice Inviting Tenders/ applications	₹ 73,50,369.00	-	₹ 73,50,369.00	-
52	Vikram Naik	Hire of Vehicles for office use	₹ 10,17,000.00	-	₹ 10,17,000.00	-
53	-	Salary of New recruits for the 37th National Games	₹ 53,00,000.00	-	₹ 53,00,000.00	-
54	Prasar Bharti ( Doordarshan India)	Host Broadcast for the 37th National Games, Goa- 2023	₹ 13,45,20,000.00	-	₹ 13,45,20,000.00	-
55	Goa Human Resources Development Corporation	Hire of Security Guards from GHRDC	₹ 66,70,754.00	-	₹ 66,70,754.00	-
56	Mittal Appliances Limited	Procurement and supply of medals commemorative, trophy, and lapel pins for the 37th National Games, 2023	₹ 2,58,71,796.00	-	₹ 2,58,71,796.00	-
57	Various vendors	Arranging Temporary Power Connections at Various Venues of the 37th National Games	₹ 26,39,289.00	-	₹ 26,39,289.00	-

58	Various vendors	Chapora Grant for Rowing (i) Subaji Naik Rs.100000/- (ii) Compensation to farmers Rs. 220000/- (iii) Venue readiness and land levelling Rs. 861280/-	₹ 11,81,280.00	-	₹ 11,81,280.00	₹ 1,00,000.00
59	Gwave	Internet requiremnt at National Games Secretariat	₹ 4,60,957.00	-	₹ 4,60,957.00	₹ 4,60,957.00
60	M/s Arcade Engineering	Proposal for fabricated felt Mini Golf Courses to be setup at Miramar Beach	₹ 16,21,178.00	-	₹ 16,21,178.00	₹ 16,21,178.00
61	National Rifle Association of India	Procurement of shooting consumable equipment for the 37th National Games, Go 2023 from NSF	₹ 39,30,467.00	-	₹ 39,30,467.00	₹ 39,30,467.00
62	Balmer Lawrie	Appointment of Travel Agency for the 37th National Games, Goa 2023	₹ 40,24,023.00	-	₹ 40,24,023.00	-
63	GTDC	Accommodation for 37th National Games at GTDC residencies from 17.10.23 to 21.10.23	₹ 9,13,920.00	-	₹ 9,13,920.00	-
64	GTDC	Accommodation for 37thNational games at GTDC Residences from 22.10.23 to 11.11.23	₹ 2,24,00,000.00	-	₹ 2,24,00,000.00	-
65	6 different Agencies ( on rental)	Evaluation and Procurement of Timing, Scoring & Results (TSR)	₹ 6,03,79,951.00	-	₹ 6,03,79,951.00	-
66	Turi Azulejos and Pottery	Supply of Souveniours for the 37th National Games	₹ 97,35,000.00	-	₹ 97,35,000.00	-
67	Aroma Catering Services, Sargavi Caterers , Atish's Ruchik	Food catering to Police personnel deployed for the 37th National Games	₹ 1,93,89,551.00	-	₹ 1,93,89,551.00	-

68	Noda Caterers & Bhingi's Food	Supply of food packets to police personnel and other Government Officials deputed for Opening Ceremony to be held on 26th October at PJN Stadium, Margaon Goa.	₹ 14,13,300.00	-	₹ 14,13,300.00	-
69	Shublxmi Graphics	Procurement and Printing of Material	₹ 3,46,330.00	-	₹ 3,46,330.00	₹ 3,46,330.00
70	Zaverchand Sports Pvt. Ltd	Supply of Equipment for Golf ( Delhi)	₹ 8,19,840.00	-	₹ 8,19,840.00	-
71	Wearver Corner	Kundbi Showls purchased during Felicitation program	₹ 40,000.00	-	₹ 40,000.00	₹ 40,000.00
72	General Volunteer & SSV	Payment to General Volunteer & SSV	₹ 1,67,52,500.00	-	₹ 1,67,52,500.00	-
73	NSF	Reiumbursement of TA/DA of Tech official & DOC	₹ 5,62,17,017.00	-	₹ 5,62,17,017.00	-
74	Goa Prism Digital Media	Printing of Magzine for the 37th National Games	₹ 5,25,000.00	-	₹ 5,25,000.00	-
75	Anjana Industries	Approval for transportaion charges to shift Canoeing & Rowing Equipments	₹ 2,86,209.00	-	₹ 2,86,209.00	-
76	Various vendors	Honororium to Coordination Executives, Mahesh Naik, Mahadev Usapkar, Venue Commandants, Expert Members	₹ 8,46,500.00	-	₹ 8,46,500.00	-
77	Various vendors	Final approval for all works carried out on urgent basis Yatching Rs. 302366/- Tooba Tailors Rs. 283436/- Chapora Venue readiness Rs.250000/- Venue Manager Rs.350000/- Shooting Rs.290000/- Meet ( Packing) Rs. 236000/- Goa University Parking Rs.320000/-	₹ 28,43,082.00	-	₹ 28,43,082.00	-

		Prajot Korganonkar ( Shooting) Rs.87000/-				
		Water Tankers Rs.549000/-				
		Spotters at Delhi for Golf Rs. 138300/-				
		Tranport charges ( kho -kho) Rs.18300/-				
		Venue Manager ( Equipment) Rs. 18680/-				
78	Manasi Marketing & Bhingi's Food	Supply of Food Packets to students attending to witness games during 37th National Games	₹ 2,15,32,082.00	-	₹ 2,15,32,082.00	-
79	Divine Travels Planners	Payment to Travel Agency	₹ 1,17,649.00	-	₹ 1,17,649.00	-
80	M/s. Sean Ad Events	Engagement of an Event Management Agency for Closing Ceremony for the 37th National Games 2023	₹ 2,46,14,328.00	₹ 62,72,290.00	₹ 3,08,86,618.00	-
81	M/s. Sean Ad Events	Felicitation programme of Officials on duty for the 37th NG	₹ 33,53,418.00	-	₹ 33,53,418.00	-
82	Suraj.Com	Printing of Letter head, envelopes, Folder for 37th NG	₹ 33,040.00	-	₹ 33,040.00	₹ 33,040.00
83	Go Banana & SFA	"Appointment of Event Management Agency for Event Days Operation & Overlays for the 37 <sup>th</sup> National Games 2023"	₹ 1,09,68,33,600.00	-	₹ 1,09,68,33,600.00	₹ 60,32,58,480.00
84	Thomas Cook	Engagement of Agency for Accomodation, catering & Transport ( ACT)	₹ 1,17,94,78,636.00	-	₹ 1,17,94,78,636.00	₹ 76,66,61,111.00
					₹ 3,73,06,29,228.89	₹ 1,92,05,07,556.96

01.11.2023


Annexure-VIII

**INSPECTION CERTIFICATE**

Certified that the following goods has/have received in full and goods condition as per the technical specification and terms and conditions of the bidding document finalized by Sports Authority of GOA.

1. **Purchase Order No. & Date:** NGS/Sports Equipment/2023/Yachting/2023-24/2873
2. **Supplier's Name & Address:** M/s. Chowgule Fiberglass Ships Pvt. Ltd, Gambar Appis F.No.503 Vasco South Goa GA 403802.
3. **Name of Consignee:** Executive Director, The Sports Authority of Goa, & Jt. CEO,  
NGOC

4. **Description of Goods supplied:**

  
DOS Yachting

1. Yachting

SN	EQUIPMENT	PREFERRED BRAND	UNIT	QUANTITY	Remarks
1.	<p><b>Rescue Boats</b>                      4.5 meter RIB (Rigid Inflatable Boat), with 2000mm beam, 350mm draft (including appendages), 450mm dia. Hypalon coated fabric collars of 1500GSM, 1670Dtex material, with 5 airtight compartments, fitted with 40HP 4-stroke OBM with manual tiller steering handle and capacity of 6 people. Fuel capacity of 2 external tanks of 23-liter capacity each per boat                      Cruising speed of 16 to 18 knots. The boat should be unsinkable when flooded and fully loaded and highly maneuverable, suiting rescue operations in seas. Boat to be supplied with IRS class certificate. Accessories to be provided: 1 no. boat repair kit, anchor with rope, 2 paddles, 1 set lifting slings. 1 bollard and 2 fairleads</p>	Any Brand	No.	1	✓
2	<p><b>Jury Boat</b>                      4700 mm long RIB (Rigid Inflatable Boat) with fiberglass hull, breadth of 2000mm, max draft of 450mm (including appendages), with 460mm dia. Hypalon coated fabric of 1500GSM, 1670Dtex, having 5 nos. foam-filled compartments, with single 60 HP 4-stroke OBM fitted with remote control and steering system on a center console unit. Fuel capacity of 2 external tanks of 23-liter capacity each per boat. Cruising speed of 18-20 knot and a capacity of 6-8 people. The boat should be unsinkable when flooded and fully loaded and highly maneuverable. Boat to be supplied with IRS class certification. Accessories to be provided: 1 no. boat</p>	Any Brand	nos	2	✓

	repair kit, anchor with rope, 2 paddles, 1 set lifting slings. 1 bollard and 2 fairleads				
--	--	--	--	--	--

Date of Receipt by the Consignee: 1/11/2023

Damaged/ Shortages/ Recoveries: Nil

Remarks, if any: Delivered in time for Na.

*Siddharth*  
Siddharth Sathyan  
(DOC - Yachting)

01.11.2023  
Annexure-VIII

**INSPECTION CERTIFICATE**

Certified that the following goods has/have received in full and goods condition as per the technical specification and terms and conditions of the bidding document finalized by Sports Authority of GOA.

1. **Purchase Order No. & Date:** NGS/Sports Equipment/2023/Yachting/2023-24/2873
2. **Supplier's Name & Address:** Litmus Marine Innovation P Ltd, C-303, TTC Area, MIDC, PAWNE, NAVI MUMBAI 400705
3. **Name of Consignee:** Executive Director, The Sports Authority of Goa, & Jt. CEO, NGOC

**4. Description of Goods supplied**

		Yachting			
SN	EQUIPMENT	PREFERRED BRAND	UNIT	QUANTITY	Remarks
1	Handheld Loud Hailers	Any Brand	nos	4	✓
2	HDPE Floating Pantoon 20m x 5m floating pantoon made of HDPE cubes for berthing/boarding into boats.	Any Brand	nos	1	✓
3	Race flags (three sets of race flags, and two sets of beach flags for signaling)	Any Brand	set	5	✓
4	Whistles	Any Brand	nos	10	✓
5	Handheld air Horn	Any Brand	nos	2	✓

*Peter*

Doc Yachting

Date of Receipt by the Consignee: 23/10/2023

Damaged/ Shortages/ Recoveries: Nil

Remarks, if any: Material received and installed as required on  
Time

Satishwar  
Siddharth Satishwar  
(DOC - Yachting)

194/c

**INSPECTION CERTIFICATE**

Certified that the following goods has/have been received in full and good condition as per the technical specification and terms and conditions of the bidding document finalized by Sports Authority of Goa. Date: 17/10/2023

1. Purchase Order No. & Date: NGS/37th National Games/Wushu/2023-24/3838 Dated 07/10/2023
2. Supplier's Name & Address: Selection Centre Sports Pvt. Ltd., 7, Chaman Chambers, Next to Metro Big Cinemas, A. P. Marg, Dhobi Talao, Mumbai - 400020
3. Name of Consignee: Executive Director & Sports Authority Of Goa

4. Description of goods supplied:

#	Item	Quantity Supplied	Quantity Rejected	Quantity Accepted
1.02	For Warm Up Area - Kabaddi Mats Thickness - 35 mm, 1m x 1m	135 PCS ✓		OK
1.06	For Warm Up Area - Judo Mats Thickness - 40 mm, 2m x 1m	100 PCS ✓	✓	OK
1.14	SANDA PROTECTIVE EQUIPMENT Head Guard (Red or Blue), Chest Guard (Red or Blue), Gloves, Shin Pad (Red or Blue). For Both Boys and Girls	20 SET ✓		OK

5. Date of Receipt by the Consignee: \_\_\_\_\_

6. Damages/Shortages/Recoveries: \_\_\_\_\_

7. Remarks, if any:

*Shashank Seth*  
(Signature & Stamp)

193/c

**INSPECTION CERTIFICATE**

Date - 17/10/2023

Certified that the following goods has/have been received in full and good condition as per the technical specification and terms and conditions of the bidding document finalized by Sports Authority of Goa.

1. Purchase Order No. & Date: NGS/37th National Games/Wushu/2023-24/3838 Dated 07/10/2023
2. Supplier's Name & Address: Selection Centre Sports Pvt. Ltd., 7, Chaman Chambers, Next to Metro Big Cinemas, A. P. Marg, Dhobi Talao, Mumbai - 400020
3. Name of Consignee: Executive Director & Sports Authority Of Goa

4. Description of goods supplied:

#	Item	Quantity Supplied	Quantity Rejected	Quantity Accepted
1.02	For Warm Up Area - Kabaddi Mats Thickness - 35 mm, 1m x 1m	135 PCS		
1.06	For Warm Up Area - Judo Mats Thickness - 40 mm, 2m x 1m	100 PCS		
1.14	SANDA PROTECTIVE EQUIPMENT Head Guard (Red or Blue), Chest Guard (Red or Blue), Gloves, Shin Pad (Red or Blue). For Both Boys and Girls	20 SET		

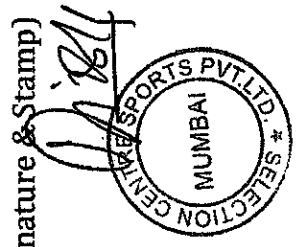
5. Date of Receipt by the Consignee: \_\_\_\_\_

6. Damages/Shortages/Recoveries: \_\_\_\_\_

7. Remarks, if any:

(Signature & Stamp)

*Received*  
*N. D. S.*  
*22/10/23*





# SELECTION CENTRE SPORTS

PRIVATE LIMITED

7, Chaman Chambers, Next to Metro Big Cinemas, A. P. Marg, Dhobi Talao, Mumbai - 400 020.  
T: 022 4340 5200 / 5374, 2209 4509 | F: 022 2200 2033 / 4340 5262 | E: contact@selectionsports.in

get charged

www.selectionsports.in

## INSPECTION CERTIFICATE

Date - 14/10/2023

Certified that the following goods has/have been received in full and good condition as per the technical specification and terms and conditions of the bidding document finalized by Sports Authority of Goa.

1. Purchase Order No. & Date: NGS/37th National Games/Wushu/2023-24/3838 Dated 07/10/2023

2. Supplier's Name & Address: Selection Centre Sports Pvt. Ltd., Z. Chaman Chambers, Next to Metro Big Cinemas, A. P. Marg, Dhobi Talao, Mumbai - 400020

3. Name of Consignee: Executive Director & Sports Authority Of Goa

4. Description of goods supplied:

#	Item	Quantity Supplied	Quantity Rejected	Quantity Accepted
1.01	Taolu Arena - IWUF Approved	1 SET		✓
1.05	Sanda Arena - IWUF Approved	1 SET		✓

5. Date of Receipt by the Consignee: \_\_\_\_\_

6. Damages/Shortages/Recoveries: \_\_\_\_\_

7. Remarks, if any:

*Shanku sikh*

(Signature & Stamp)

192/c

191/c



# SELECTION CENTRE SPORTS

PRIVATE LIMITED

get charged  
www.selectionsports.in

7, Chaman Chambers, Next to Metro Big Cinemas, A. P. Marg, Dhobi Talao, Mumbai - 400 020.  
T: 022 4340 5200 / 5254, 2209 4599 | F: 022 2200 2033 / 4340 5266 | E: contact@selectionsports.in

## INSPECTION CERTIFICATE

Date - 14/10/2023  
Certified that the following goods has/have been received in full and good condition as per the technical specification and terms and conditions of the bidding document finalized by Sports Authority of Goa.

1. Purchase Order No. & Date: NGS/37th National Games/Wushu/2023-24/3838 Dated 07/10/2023

2. Supplier's Name & Address: Selection Centre Sports Pvt. Ltd., Z. Chaman Chambers, Next to Metro Big Cinemas, A. P. Marg, Dhobi Talao, Mumbai - 400020

3. Name of Consignee: Executive Director & Sports Authority Of Goa

4. Description of goods supplied:

#	Item	Quantity Supplied	Quantity Rejected	Quantity Accepted
1.01	Taolu Arena - IWUF Approved	1 SET		
1.05	Sanda Arena - IWUF Approved	<del>1 SET</del>	X	X

5. Date of Receipt by the Consignee: \_\_\_\_\_

6. Damages/Shortages/Recoveries: \_\_\_\_\_

7. Remarks, if any:

*Shanlelu Selt*  
(Signature & Stamp)

**INSPECTION CERTIFICATE**

Date - 20/10/2023

Certified that the following goods has/have been received in full and good condition as per the technical specification and terms and conditions of the bidding document finalized by Sports Authority of Goa.

1. Purchase Order No. & Date: NGS/37th National Games/Wushu/2023-24/3838 Dated 07/10/2023
2. Supplier's Name & Address: Selection Centre Sports Pvt. Ltd., 7, Chaman Chambers, Next to Metro Big Cinemas, A. P. Marg, Dhobi Talao, Mumbai - 400020
3. Name of Consignee: Executive Director & Sports Authority Of Goa

## 4. Description of goods supplied:

#	Item	Quantity Supplied	Quantity Rejected	Quantity Accepted
1.04	TAOLU EQUIPMENTS NANGUN, NANDOU, QIANGSHU, JIANGSHU, DOASHU, GUNSHU, TAIJIAN (5 EACH)	5 SET ✓		
1.07	STOPWATCH	4 PCS ✓		
1.08	WHISTLE	4 PCS ✓		
1.09	SCORE SHEET	150 PCS ✓		
1.10	RECORDING SHEET	55 PCS ✓		
1.11	WEIGHING MACHINE	2 PCS ✓		
1.12	GONG (BELL) WITH HAMMER	1 PCS ✓		
1.03	CALCULATOR	2 PCS ✓		
1.13	COLOUR PLATE 8 NOS RED, 8 NOS BLUE & 8 NOS HALF BLUE & RED EACH 20 CM IN DIAMETER WITH A WOODEN HANDLE 20 CM THERE ARE FOR INDICATING THE LOSER, WINNER OR DRAW	24 PCS ✓		
1.15	BUCKET	2 PCS ✓		
1.16	PLASTIC MUG	2 PCS ✓		
1.18	BLACK BOW TIE	5 PCS ✓		

189/c

1.17	WHITE COTTON HAND GLOVES	15 PRS ✓	
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5. Date of Receipt by the Consignee: \_\_\_\_\_

6. Damages/Shortages/Recoveries: \_\_\_\_\_

7. Remarks, if any:

Shankar Seth  
(Signature & Stamp)

188/c

**INSPECTION CERTIFICATE**

Certified that the following goods has/have been received in full and good condition as per the technical specification and terms and conditions of the bidding document finalized by Sports Authority of Goa. Date - 20/10/2023

1. Purchase Order No. & Date: NGS/37th National Games/Wushu/2023-24/3838 Dated 07/10/2023

2. Supplier's Name & Address: Selection Centre Sports Pvt. Ltd., 7, Chaman Chambers, Next to Metro Big Cinemas, A. P. Marg, Dhobi Talao, Mumbai - 400020

3. Name of Consignee: Executive Director & Sports Authority Of Goa

4. Description of goods supplied:

#	Item	Quantity Supplied	Quantity Rejected	Quantity Accepted
1.04	TAOLU EQUIPMENTS NANGUN, NANDOU, QIANGSHU, JIANGSHU, DOASHU, GUNSHU, TAIJIAN (5 EACH)	5 SET		
1.07	STOPWATCH	4 PCS		
1.08	WHISTLE	4 PCS		
1.09	SCORE SHEET	150 PCS		
1.10	RECORDING SHEET	55 PCS		
1.11	WEIGHING MACHINE	2 PCS		
1.12	GONG (BELL) WITH HAMMER	1 PCS		
1.03	CALCULATOR	2 PCS		
1.13	COLOUR PLATE 8 NOS RED, 8 NOS BLUE & 8 NOS HALF BLUE & RED EACH 20 CM IN DIAMETER WITH A WOODEN HANDLE 20 CM THERE ARE FOR INDICATING THE LOSER, WINNER OR DRAW	24 PCS		
1.15	BUCKET	2 PCS		
1.16	PLASTIC MUG	2 PCS		
1.18	BLACK BOW TIE	5 PCS		

187/c

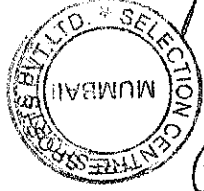
1.17	WHITE COTTON HAND GLOVES	15 PRS	
------	--------------------------	--------	--

5. Date of Receipt by the Consignee: \_\_\_\_\_

6. Damages/Shortages/Recoveries: \_\_\_\_\_

7. Remarks, if any:

(Signature & Stamp)



Prasanna Mumbai



**IFIT SPORTS PVT. LTD.**

25410


GST No.: 09AACCIO992G1Z1  
Manufacturing Memorandum No.: 090461102131  
CIN No.: U51101UP2009PTC037541

Annexure – VIII

### Inspection Certificate

Certified that the following Goods has/have been received in full and good condition as per the technical specification and terms and conditions of the bidding document finalized by Sports Authority of Goa.

1. Purchase Order No. & Date : NGS/SportsEquipment/2023/Weightlifting/3451  
Dated 22/09/2023
2. Supplier's Name & Address : M/s I Fit Sports P. Ltd.  
A 14 Indira Nagar, Faizabad Road – Lucknow 226016
3. Name of Consignee : Executive Director , Sports Authority of Goa - Goa
4. Dispatch of goods supplied : Weightlifting Equipment
5. Date of Receipt by the consignee :
6. Damages / Shortages / Recoveries :
7. Remarks, if Any :

  
(Signature & Stamp)  
Director of competition

\*Note – List of Equipment Attached



**IFIT SPORTS PVT. LTD.**

GST No.: 09AAACCI0992G1ZF  
 Manufacturing Memorandum No.: 090461102131  
 CIN No.: U51101UP2009PTC037541

Weightlifting					
SN	SPORT	EQUIPMENT	PREFERRED BRAND	UNIT	QUANTITY
1	Weightlifting	Men Bar with Collar (FOP Main Stage)	IWF Approved / Eleiko	nos	2
2	Weightlifting	Men Bar with Collar (Warm up & Training Area)	IWF Approved / Eleiko	nos	16
3	Weightlifting	Women Bar with Collar (FOP Main Stage)	IWF Approved / Eleiko	nos	2
4	Weightlifting	Women Bar with Collar (Warm up & Training Area)	IWF Approved / Eleiko	nos	16
5	Weightlifting	<b>Discs &amp; Plates (FOP Main Stage)</b> (1 set Disc & Plates in FOP (Main Stage) will consist of 25 kg X 4, 20 kg X 2, 15 kg X 2, 10 kg X 2, 5 kg X 2, 2 kg X 2, 1.5 kg X 2, 1 kg X 2, 0.5 kg X 2)	IWF Approved / Eleiko	set	1
6	Weightlifting	<b>Discs &amp; Plates (Warm Up &amp; Training Area)</b> (16 sets Disc & Plates in Warmup & Training Area will consist of 25 kg X 2, 20 kg X 2, 15 kg X 2, 10 kg X 2, 5 kg X 2, 2.5 kg X 2, 2 kg X 2, 1.5 kg X 2, 1 kg X 2, 0.5 kg X 2)	IWF Approved / Eleiko	set	16
7	Weightlifting	Discs Racks (FOP Main Stage)	IWF Approved / Eleiko	nos	2
8	Weightlifting	Discs Racks (Warm up & Training Area)	IWF Approved / Eleiko	nos	32
9	Weightlifting	Powder Stand	IWF Approved / Eleiko	nos	17
10	Weightlifting	Resin Tray	IWF Approved / Eleiko	nos	11
11	Weightlifting	Competition Platform (4 Mts. X 4 Mts.)	IWF Approved / Eleiko	no	1
12	Weightlifting	Warmup & Training Platform (3 Mts. X 3Mts.)	IWF Approved / Eleiko	nos	16
13	Weightlifting	Restraining Bar (5 mtr Length x 20 cms Max Height)	IWF Approved / Eleiko	nos	2
14	Weightlifting	Snatch Pulling Boxes	IWF Approved / Eleiko	sets	4
15	Weightlifting	Squat Rack	IWF Approved / Eleiko	nos	8
16	Weightlifting	<b>Electronic Weighing Scales</b> (to weigh 200 kg) (calibrated and certified within 3 months from the start of the competition)	Any Brand	nos	3

*(Handwritten signature)*



# THE SPORTS AUTHORITY OF GOA

Athletic Stadium, Cajira, Near Goa Medical College, Bambolim Goa.  
 EMAIL: [gd@saag.goa.in](mailto:gd@saag.goa.in) / [techno@saag.goa.in](mailto:techno@saag.goa.in) / [eesag.goa@gmail.com](mailto:eesag.goa@gmail.com)  
 WEBSITE: [www.tsag.org](http://www.tsag.org) / [www.eprocure.goa.in](http://www.eprocure.goa.in)

## Annexure-VIII

### Inspection Certificate

Certified that the following goods has/have been received in full and good condition as per the technical specification and terms and conditions of the bidding document finalized by Sports Authority of Goa.

1. Purchase Order No. & Date: 265/370 AALIGHTC GAMES/PLUMBOS/2008/0001/04  
 Date: 7/10/2008
2. Supplier's Name & Address: SIRHEMP GUMBO NECESSITIES, NEWA (NH)
3. Name of Consignee: SPORTS AUTHORITY OF GOA

4. Description of goods supplied:

#	Item	Quantity Supplied	Quantity Rejected	Quantity Accepted

5. Date of Receipt by the Consignee: \_\_\_\_\_

6. Damages/Shortages/Recoveries: \_\_\_\_\_

7. Remarks, if any:

*(Signature & Stamp)*

\*Note: Inspection will be done by the Director of Competition and representative of The Sports Authority of Goa.

Received  
 K. JAYARAJ  
 Director  
 (Competition)  
 Sports Authority of Goa  
 07/10/2008

Billiards and Snooker							
SN	EQUIPMENT	PREFERRED BRAND	UNIT	QUANTITY	STATUS	USED	UNUSED
1	Sharnes #1 Snooker Table (12' x 8') with steel cushion Long Rest Low Rest Sinker Rest Cocker Mesh Rest Cue Extension Cush Cue Table Cover Bisc Ball Grober Ball Rack Table Brusher Corner Brusher	Sharnes	nos	10	Procurement	✓	
2	SB 11 Snooker 30 or Snooker cloth	Snooker	nos	10	Procurement	✓	
3	Aramith 1g Snooker ball sets	Aramith	sets	10	Procurement	✓	
4	Aramith 1g Billiards ball sets	Aramith	sets	10	Procurement	✓	
5	Light Shades with 1000 lux illuminator		nos	10	Procurement	✓	

no damages found. All equipment same as per manufacturer.

John  
Sunit Manager  
Director of Competitions

Received.  
20/1/23

ANNEXURE -VIII

INSPECTION AND ACCEPTANCE CERTIFICATE

CERTIFIED THAT THE FOLLOWING GOOD(S) HAS/HAVE BEEN RECEIVED IN FULL & GOOD CONDITION AS PER THE TECHNICAL SPECIFICATION AND TERMS & CONDITIONS OF THE BIDDING DOCUMENT FINALISED BU SPORTS AUTHORITY OF GOA.

- 1) PURCHASE ORDER NO. AND DATE : NGS/SPORTSEQUIPMENT/2023/CANOERING & KAYAKING/2795/03 DT. 09.09.2023
- 2) SUPPLIER'S NAME & ADDRESS : ANJANA INTERNATIONAL INDUSTRIES  
G-40, LOWER GROUND FLOOR, EAST OF KAILASH, NEW DELHI-110065
- 3) NAME OF CONSIGNEE : THE SPORTS AUTHORITY OF GOA,  
& JT. CEI, NGOC,  
1ST FLOOR OF THE ATHLETIC STADIUM  
AT BAMBOLIM, OPPOSITE GOA MEDICAL  
COLLEGE, BAMBOLIM – GOA 403202

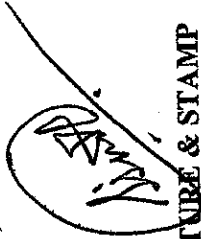
4) DESCRIPTION OF THE ITEM

S.NO.	ITEM	QUANTITY SUPPLIED	QUANTITY REJECTED	QUANTITY ACCEPTED
1	K4 - KAYAK FOUR (NOT MORE THAN 30 KG)	02 NOS.	NIL	02 Nos.

5) DATE OF RECEIPT BY CONSIGNEE : 29/10/2023

6) DAMAGES/SHORTAGES/RECOVERIES : NIL

7) REMARKS, IF ANY:





SIGNATURE & STAMP

DATE: \_\_\_\_\_

ANNEXURE -VIII

INSPECTION AND ACCEPTANCE CERTIFICATE

CERTIFIED THAT THE FOLLOWING GOOD(S) HAS/HAVE BEEN RECEIVED IN FULL & GOOD CONDITION AS PER THE TECHNICAL SPECIFICATION AND TERMS & CONDITIONS OF THE BIDDING DOCUMENT FINALISED BU SPORTS AUTHORITY OF GOA.

- 1) PURCHASE ORDER NO. AND DATE : NGS/SPORTSEQUIPMENT/2023/CANOEING & KAYAKING/2795/03 DT. 09.09.2023
- 2) SUPPLIER'S NAME & ADDRESS : ANJANA INTERNATIONAL INDUSTRIES  
G-40, LOWER GROUND FLOOR, EAST OF KAILASH, NEW DELHI-110065
- 3) NAME OF CONSIGNEE : THE SPORTS AUTHORITY OF GOA,  
& JT. CEI, NGOC,  
1ST FLOOR OF THE ATHLETIC STADIUM  
AT BAMBOLIM, OPPOSITE GOA MEDICAL  
COLLEGE, BAMBOLIM – GOA 403202

4) DESCRIPTION OF THE ITEM

S.NO.	ITEM	QUANTITY SUPPLIED	QUANTITY REJECTED	QUANTITY ACCEPTED
1	C2 - CANOE DOUBLE (NOT MORE THAN 18 KG)	02 NOS.	NIL	02 Nos.

5) DATE OF RECEIPT BY CONSIGNEE : 29/10/2023

6) DAMAGES/SHORTAGES/RECOVERIES : NIL

7) REMARKS, IF ANY:

*[Handwritten Signature]*



*[Handwritten Signature]*

SIGNATURE & STAMP

DATE: \_\_\_\_\_

ANNEXURE -VIII

INSPECTION AND ACCEPTANCE CERTIFICATE

CERTIFIED THAT THE FOLLOWING GOOD(S) HAS/HAVE BEEN RECEIVED IN FULL & GOOD CONDITION AS PER THE TECHNICAL SPECIFICATION AND TERMS & CONDITIONS OF THE BIDDING DOCUMENT FINALISED BU SPORTS AUTHORITY OF GOA.

- 1) PURCHASE ORDER NO. AND DATE : NGS/SPORTSEQUIMENT/2023/CANOEING & KAYAKING/2795/03 DT. 09.09.2023
- 2) SUPPLIER'S NAME & ADDRESS : ANJANA INTERNATIONAL INDUSTRIES G-40, LOWER GROUND FLOOR, EAST OF KAILASH, NEW DELHI-110065
- 3) NAME OF CONSIGNEE : THE SPORTS AUTHORITY OF GOA, & JT. CEI, NGOC, 1ST FLOOR OF THE ATHLETIC STADIUM AT BAMBOLIM, OPPOSITE GOA MEDICAL COLLEGE, BAMBOLIM - GOA 403202

4) DESCRIPTION OF THE ITEM

S.NO.	ITEM	QUANTITY SUPPLIED	QUANTITY REJECTED	QUANTITY ACCEPTED
1	C4 - CANOE FOUR (NOT MORE THAN 30 KG)	02 NOS.	NIL	02 Nos.

5) DATE OF RECEIPT BY CONSIGNEE : 29/10/2023

6) DAMAGES/SHORTAGES/RECOVERIES : NIL

7) REMARKS, IF ANY:



SIGNATURE & STAMP



DATE: \_\_\_\_\_

ANNEXURE -VIII

INSPECTION AND ACCEPTANCE CERTIFICATE

CERTIFIED THAT THE FOLLOWING GOOD(S) HAS/HAVE BEEN RECEIVED IN FULL & GOOD CONDITION AS PER THE TECHNICAL SPECIFICATION AND TERMS & CONDITIONS OF THE BIDDING DOCUMENT FINALISED BU SPORTS AUTHORITY OF GOA.

- 1) PURCHASE ORDER NO. AND DATE : NGS/SPORTSEQUIPMENT/2023/CANOEING & KAYAKING/2795/03 DT. 09.09.2023
- 2) SUPPLIER'S NAME & ADDRESS : ANJANA INTERNATIONAL INDUSTRIES  
G-40, LOWER GROUND FLOOR, EAST OF KAILASH, NEW DELHI-110065
- 3) NAME OF CONSIGNEE : THE SPORTS AUTHORITY OF GOA,  
& JT. CEI, NGOC,  
1ST FLOOR OF THE ATHLETIC STADIUM  
AT BAMBOLIM, OPPOSITE GOA MEDICAL  
COLLEGE, BAMBOLIM -- GOA 403202

4) DESCRIPTION OF THE ITEM

S.NO.	ITEM	QUANTITY SUPPLIED	QUANTITY REJECTED	QUANTITY ACCEPTED
1	C1 - CANOE SINGLE (NOT MORE THAN 12 KG)	02 NOS.	NIL	02 Nos.

5) DATE OF RECEIPT BY CONSIGNEE : 29/10/2023

6) DAMAGES/SHORTAGES/RECOVERIES : NIL

7) REMARKS IF ANY:

*[Handwritten Signature]*

SIGNATURE & STAMP



*[Handwritten Signature]*

DATE: \_\_\_\_\_

ANNEXURE - VIII

INSPECTION AND ACCEPTANCE CERTIFICATE

CERTIFIED THAT THE FOLLOWING GOOD(S) HAS/HAVE BEEN RECEIVED IN FULL & GOOD CONDITION AS PER THE TECHNICAL SPECIFICATION AND TERMS & CONDITIONS OF THE BIDDING DOCUMENT FINALISED BU SPORTS AUTHORITY OF GOA.

- 1) PURCHASE ORDER NO. AND DATE : NGS/SPORTSEQUIPMENT/2023/CANOEING & KAYAKING/2795/03 DT. 09.09.2023
- 2) SUPPLIER'S NAME & ADDRESS : ANJANA INTERNATIONAL INDUSTRIES G-40, LOWER GROUND FLOOR, EAST OF KAILASH, NEW DELHI-110065
- 3) NAME OF CONSIGNEE : THE SPORTS AUTHORITY OF GOA, & JT. CEI, NGOC, 1ST FLOOR OF THE ATHLETIC STADIUM AT BAMBOLIM, OPPOSITE GOA MEDICAL COLLEGE, BAMBOLIM - GOA 403202


4) DESCRIPTION OF THE ITEM

S.NO.	ITEM	QUANTITY SUPPLIED	QUANTITY REJECTED	QUANTITY ACCEPTED
1	BALLS (BIG SIZE)	500 NOS.	NIL	500 Nos.

5) DATE OF RECEIPT BY CONSIGNEE : 29/10/2023

6) DAMAGES/SHORTAGES/RECOVERIES : NIL

7) REMARKS, IF ANY:



SIGNATURE & STAMP



DATE: \_\_\_\_\_

ANNEXURE -VIII

INSPECTION AND ACCEPTANCE CERTIFICATE

CERTIFIED THAT THE FOLLOWING GOOD(S) HAS/HAVE BEEN RECEIVED IN FULL & GOOD CONDITION AS PER THE TECHNICAL SPECIFICATION AND TERMS & CONDITIONS OF THE BIDDING DOCUMENT FINALISED BU SPORTS AUTHORITY OF GOA.

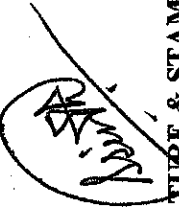
- 1) PURCHASE ORDER NO. AND DATE : NGS/SPORTSEQUIPMENT/2023/CANOEING & KAYAKING/2795/03 DT. 09.09.2023
- 2) SUPPLIER'S NAME & ADDRESS : ANJANA INTERNATIONAL INDUSTRIES  
G-40, LOWER GROUND FLOOR, EAST OF KAILASH, NEW DELHI-110065
- 3) NAME OF CONSIGNEE : THE SPORTS AUTHORITY OF GOA,  
& JT. CEI, NGOC,  
1ST FLOOR OF THE ATHLETIC STADIUM  
AT BAMBOLIM, OPPOSITE GOA MEDICAL COLLEGE, BAMBOLIM – GOA 403202

4) DESCRIPTION OF THE ITEM

S.NO.	ITEM	QUANTITY SUPPLIED	QUANTITY REJECTED	QUANTITY ACCEPTED
1	K1 - KAYAK SINGLE (NOT MORE THAN 12 KG)	02 NOS.	NIL	02 NOS.

- 5) DATE OF RECEIPT BY CONSIGNEE : 29/10/2023
- 6) DAMAGES/SHORTAGES/RECOVERIES : NIL

7) REMARKS, IF ANY:





SIGNATURE & STAMP

DATE: \_\_\_\_\_

ANNEXURE -VIII

INSPECTION AND ACCEPTANCE CERTIFICATE

CERTIFIED THAT THE FOLLOWING GOOD(S) HAS/HAVE BEEN RECEIVED IN FULL & GOOD CONDITION AS PER THE TECHNICAL SPECIFICATION AND TERMS & CONDITIONS OF THE BIDDING DOCUMENT FINALISED BU SPORTS AUTHORITY OF GOA.

- 1) PURCHASE ORDER NO. AND DATE : NGS/SPORTSEQUIMENT/2023/CANOERING & KAYAKING/2795/03 DT. 09.09.2023
- 2) SUPPLIER'S NAME & ADDRESS : ANJANA INTERNATIONAL INDUSTRIES G-40, LOWER GROUND FLOOR, EAST OF KAILASH, NEW DELHI-110065
- 3) NAME OF CONSIGNEE : THE SPORTS AUTHORITY OF GOA, & JT. CEI, NGOC, 1ST FLOOR OF THE ATHLETIC STADIUM AT BAMBOLIM, OPPOSITE GOA MEDICAL COLLEGE, BAMBOLIM – GOA 403202

4) DESCRIPTION OF THE ITEM

S.NO.	ITEM	QUANTITY SUPPLIED	QUANTITY REJECTED	QUANTITY ACCEPTED
1	K2 - KAYAK DOUBLE (NOT MORE THAN 18 KG)	02 NOS.	NIL	02 NOS.

5) DATE OF RECEIPT BY CONSIGNEE : 29/10/2023

6) DAMAGES/SHORTAGES/RECOVERIES : NIL

7) REMARKS, IF ANY:

*AS PER*

SIGNATURE & STAMP



*As per*

DATE: \_\_\_\_\_

INSPECTION AND ACCEPTANCE CERTIFICATE

CERTIFIED THAT THE FOLLOWING GOOD(S) HAS/HAVE BEEN RECEIVED IN FULL & GOOD CONDITION AS PER THE TECHNICAL SPECIFICATION AND TERMS & CONDITIONS OF THE BIDDING DOCUMENT FINALISED BU SPORTS AUTHORITY OF GOA.

- 1) PURCHASE ORDER NO. AND DATE : NGS/SPORTSEQUPMENT/2023/ROWING/  
2795/04 DATED 09.09.2023
- 2) SUPPLIER'S NAME & ADDRESS : ANJANA INTERNATIONAL INDUSTRIES  
G-40, LOWER GROUND FLOOR, EAST OF  
KAILASH, NEW DELHI-110065
- 3) NAME OF CONSIGNEE : THE SPORTS AUTHORITY OF GOA,  
& JT. CEI, NGOC, 1ST FLOOR OF THE  
ATHLETIC STADIUM AT BAMBOLIM,  
OPPOSITE GOA MEDICAL COLLEGE,  
BAMBOLIM - GOA 403202

4) DESCRIPTION OF THE ITEM

S.NO.	ITEM	QUANTITY SUPPLIED	QUANTITY REJECTED	QUANTITY ACCEPTED
1	SCULL OARS	45 PAIRS	NIL	45 PAIRS

- 5) DATE OF RECEIPT BY CONSIGNEE : 24/10/2023
- 6) DAMAGES/SHORTAGES/RECOVERIES : NIL
- 7) REMARKS, IF ANY:



SIGNATURE & STAMP   
DATE: RATHEESH.D.B.

ANNEXURE -VIII

INSPECTION AND ACCEPTANCE CERTIFICATE

CERTIFIED THAT THE FOLLOWING GOOD(S) HAS/HAVE BEEN RECEIVED IN FULL & GOOD CONDITION AS PER THE TECHNICAL SPECIFICATION AND TERMS & CONDITIONS OF THE BIDDING DOCUMENT FINALISED BU SPORTS AUTHORITY OF GOA.

1) PURCHASE ORDER NO. AND DATE : NGS/SPORTSEQUIMENT/2023/ROWING/  
2795/04 DATED 09.09.2023

2) SUPPLIER'S NAME & ADDRESS : ANJANA INTERNATIONAL INDUSTRIES  
G-40, LOWER GROUND FLOOR, EAST OF  
KAILASH, NEW DELHI-110065

3) NAME OF CONSIGNEE : THE SPORTS AUTHORITY OF GOA,  
& JT. CEL, NGOC, 1ST FLOOR OF THE  
ATHLETIC STADIUM AT BAMBOLIM,  
OPPOSITE GOA MEDICAL COLLEGE,  
BAMBOLIM - GOA 403202

4) DESCRIPTION OF THE ITEM

S.NO.	ITEM.	QUANTITY SUPPLIED	QUANTITY REJECTED	QUANTITY ACCEPTED
1	ROWING ERGOMETER WITH PM5	08 NOS.	NIL	08 NOS

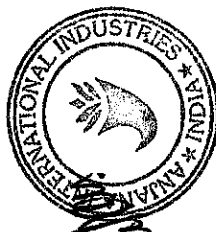
5) DATE OF RECEIPT BY CONSIGNEE : 24/10/2023

6) DAMAGES/SHORTAGES/RECOVERIES : NIL

7) REMARKS, IF ANY:

SIGNATURE & STAMP   
RATHEESH.H.D.B.

DATE: \_\_\_\_\_



*(Handwritten signature)*

ANNEXURE -VIII

INSPECTION AND ACCEPTANCE CERTIFICATE

CERTIFIED THAT THE FOLLOWING GOOD(S) HAS/HAVE BEEN RECEIVED IN FULL & GOOD CONDITION AS PER THE TECHNICAL SPECIFICATION AND TERMS & CONDITIONS OF THE BIDDING DOCUMENT FINALISED BY SPORTS AUTHORITY OF GOA.

1) PURCHASE ORDER NO. AND DATE : NGS/SPORTSEQUIPMENT/2023/ROWING/  
2795/04 DATED 09.09.2023

2) SUPPLIER'S NAME & ADDRESS : ANJANA INTERNATIONAL INDUSTRIES  
G-40, LOWER GROUND FLOOR, EAST OF  
KAILASH, NEW DELHI-110065

3) NAME OF CONSIGNEE : THE SPORTS AUTHORITY OF GOA,  
& JT. CEI, NGOC, 1ST FLOOR OF THE  
ATHLETIC STADIUM AT BAMBOLIM,  
OPPOSITE GOA MEDICAL COLLEGE,  
BAMBOLIM - GOA 403202

4) DESCRIPTION OF THE ITEM

S.NO.	ITEM	QUANTITY SUPPLIED	QUANTITY REJECTED	QUANTITY ACCEPTED
1	SWEEP OARS	18 PAIRS	NILL	18 PAIRS

5) DATE OF RECEIPT BY CONSIGNEE : 24/10/2023

6) DAMAGES/SHORTAGES/RECOVERIES : NILL

7) REMARKS, IF ANY:



SIGNATURE & STAMP

RATHEESH.D.B

DATE: \_\_\_\_\_



**INSPECTION CERTIFICATE**

Certified that the following goods has/have received in full and goods condition as per the technical specification and terms and conditions of the bidding document finalized by Sports Authority of GOA.

1. Purchase Order No. & Date: NGS/Sports Equipment/2023/Athletics/2023-24/3900
2. Supplier's Name & Address: Shah Jayantilal Balchand & Sons, Kathiyara galli, Bh. Bank of Baroda, Delhi Chakla, Ahmedabad – 380 001
3. Name of Consignee: Executive Director, The Sports Authority of Goa, & Jt. CEO, NGOC
4. Description of Goods supplied

Athletics						
SN	EQUIPMENT	PREFERRED BRAND	UNIT	QUANTITY	Remarks	
1	Adhesive Tape	Indigenous	nos	20	YES	
2	Arm Band for Chief Judges	Indigenous/Branded	nos	15	YES	
3	Arm Band for Marshals	Indigenous/Branded	nos	5	YES	
4	Arm Band for Referees	Indigenous/Branded	nos	10	YES	
5	Arm Band for Technical Delegate	Indigenous/Branded	nos	4	YES	
6	Arm Band for Technical Manager	Indigenous/Branded	nos	6	YES	
7	Assorted Rake (with 1.50m Handle) (60cm x 20cm)	ATE / VINEX / NELCO	nos	2	YES	
8	Bag Sealer	Indigenous	nos	250	NO	
9	Basket/Tray for carrying Athlete Kit	Indigenous	nos	60	YES	
10	Bib Alphabets A to Z & AA to ZZ except 'I' (Set of 16)	Approved by IAAF; Indigenous	nos	640	USED	
11	Bib Numbers 101 to 1100 (Set of 4)	Approved by IAAF; Indigenous	nos	1000	USED	
12	Bib Relay letter (team code) in sets of four	Indigenous	nos	200	USED	
13	Break Line Cone	Standard/Branded; Approved by IAAF	nos	20	YES	
14	Cones	Indigenous	nos	200	YES	
15	Cross Bar stands (High Jump) to hold 6 cross bars	ATE / VINEX / NELCO	nos	2	YES	
16	Cross Bar stands (Pole Vault) to hold 6 cross bars	ATE / VINEX / NELCO	nos	2	YES	
17	Cutting Player	Indigenous	nos	2	YES	
18	Discus 1 Kg Steel or Brass Rim for competition (WA Approved) Minimum 3 brands	ATE / VINEX / NELCO	nos	18	YES	

19	Discus 2 Kg Steel or Brass Rim for competition (WA Approved) minimum 3 brands	ATE / VINEX / NELCO	nos	18	YES
20	Discus Cage set with Net (WA Specifications)	ATE / VINEX / NELCO	no	1	YES
21	Discus Stand (20 Discus in one stand)	ATE / VINEX / NELCO	nos	2	YES
22	Distance Indicator Board 12 m to 22m (Shotput) at 1 meter	ATE / VINEX / NELCO	set	4	YES
23	Distance Indicator Board 40 m to 90m (Long throws) at 5 meter	ATE / VINEX / NELCO	set	4	YES
24	Dry cotton towels	Indigenous	nos	12	YES
25	Dry Towels or jute sacks	Indigenous	nos	10	YES
26	Event Boards [Plackards] 90 cm X 60 cm with handle for Track Events	STANDARD / BRANDED	nos	32	YES
27	Event Boards [Plackards] 90 cm X 60 cm with handle for Track Events	STANDARD / BRANDED	nos	32	YES
28	Folding Stool (Umpires & Lap Scorers)	STANDARD	nos	60	YES
29	Foul Board - Horizontal Jumps (Plasticine Board) (WA approved)	ATE / VINEX / NELCO	nos	12	YES
30	Foul Board spare rack (6 in one)	ATE / VINEX / NELCO	nos	2	YES
31	Gong (Bell)	Indigenous	no	1	YES
32	Hack Saw frame & blade	Indigenous	nos	2	YES
33	Hammer 4.00 Kg Dia turned Brass / Iron / Alloy for competition (WA approved) minimum 3 Brands	ATE / VINEX / NELCO	nos	24	YES
34	Hammer 500 gm MS (For fixing nails)	STANDARD	nos	4	YES
35	Hammer 7.260 kg Dia turned Brass/ Iron/ Alloy for competition (WA approved) minimum 3 Brands	ATE / VINEX / NELCO	nos	24	YES

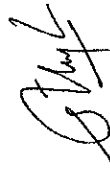
36	Hammer Cage with door & Net (as per WA rule)	ATE / VINEX / NELCO	no	1	YES
37	Hammer extra Wire and Handle - Men (WA approved)	ATE / VINEX / NELCO	nos	12	YES
38	Hammer extra Wire and Handle - women (WA approved)	ATE / VINEX / NELCO	nos	12	YES
39	Hammer Stand (12 Hammers in One stand)	ATE / VINEX / NELCO	nos	2	YES
40	Hexagonal Key(set)	Indigenous	nos	2	YES
41	High Jump Fiber Cross Bar (4m) (WA approved)	ATE / VINEX / NELCO	nos	18	YES
42	High Jump Height Measuring Rod - 0.00m to 2.50m	ATE / VINEX / NELCO	nos	3	YES
43	High Jump Landing Mattress with cover 6m x 4m x 0.70m	ATE / VINEX / NELCO	nos	2	YES
44	High Jump Uprights Aluminium telescopic	ATE / VINEX / NELCO	nos	4	YES
45	Hip / Thigh Numbers 1 to 8, (4' x 3') (4 x 10 cm)	Indigenous/Branded	set	80	USED
46	Hip / Thigh Numbers 9 to 16, (4' x 3') (4 x 10 cm)	Indigenous/Branded	set	20	USED
47	Hurdles - Steeple Chase including Water Jump 1 set (WA approved)	ATE / VINEX / NELCO	nos	10	YES
48	Hurdles Automatic Aluminium - Competition (WA Approved)	ATE / VINEX / NELCO	nos	160	YES
49	Hurdles Carrying Trolley (20 hurdles in 1 trolley)	STANDARD	nos	6	YES
50	Javelin 600 gm. 40m Range for Competition (WA approved) minimum 2 brands	ATE / VINEX / NELCO	nos	8	YES
51	Javelin 600 gm. 50m Range for Competition (WA approved) minimum 2 brands	ATE / VINEX / NELCO	nos	8	YES
52	Javelin 600 gm. 60m Range for Competition (WA approved) minimum 2 brands	ATE / VINEX / NELCO	nos	8	YES

53	Javelin 600 gm. 70m Range for Competition (WA approved) minimum 2 brands	ATE / VINEX / NELCO	nos	8	YES
54	Javelin 600 gm. non Range for Competition (WA approved) minimum 2 brands	ATE / VINEX / NELCO	nos	8	YES
55	Javelin 800 gm. 60 m Range for Competition (WA approved) minimum 2 brands	ATE / VINEX / NELCO	nos	8	YES
56	Javelin 800 gm. 70 m Range for Competition (WA approved) minimum 2 brands	ATE / VINEX / NELCO	nos	8	YES
57	Javelin 800 gm. 80 m Range for Competition (WA approved) minimum 2 brands	ATE / VINEX / NELCO	nos	8	YES
58	Javelin 800 gm. 90 m Range for Competition (WA approved) minimum 2 brands	ATE / VINEX / NELCO	nos	8	YES
59	Javelin 800 gm. non Range for Competition (WA approved) minimum 2 brands	ATE / VINEX / NELCO	nos	8	YES
60	Javelin Stand (20 Javelins in one stand)	ATE / VINEX / NELCO	nos	2	YES
61	Judges Stand and Time Keeper Stand 6 Step (Width of seats 30 cm and width of foot rest 45cm)	STANDARD	no	1	YES
62	Jumping Mattress Trolley 5m X 3m	STANDARD	nos	3	YES
63	Ladder for hammer retrieving	Indigenous	no	1	YES
64	Ladder for Hammer Retriving	STANDARD	nos	2	YES
65	Magnesium Powder	Indigenous	kg	5	NA
66	Marking Pins	Indigenous	nos	6	NA
67	Measuring Kit for Throwing Implements Digital Caliper	Indigenous	no	1	YES

68	Metal Washer	Indigenous	kg	2	YES
69	Plastic Rope	Indigenous	m	1000	YES
70	Plasticine Board Levelling Plate	Indigenous	nos	6	YES
71	Plasticine Board Levelling Plate/ Putty Blade - Steel 5cm	STANDARD	nos	8	YES
72	Plasticine Moulding Vax	Indigenous	kg	5	NOT SUPPLIED
73	Pole Rack (To hold 10 Poles)	ATE / VINEX / NELCO	nos	4	YES
74	Pole Vault Box	ATE / VINEX / NELCO	nos	4	YES
75	Pole Vault Crow Bar (Bar Lifter) 4.0m Long Aluminium (telescopic)	ATE / VINEX / NELCO	nos	4	YES
76	Pole Vault Elastic Cross Bar	ATE / VINEX / NELCO	nos	6	YES
77	Pole Vault Fiber Cross Bar - 4.5m (WA approved)	ATE / VINEX / NELCO	nos	18	YES
78	Pole Vault height Measuring Rod (0.00m to 5.50m)	ATE / VINEX / NELCO	nos	2	YES
79	Pole Vault Landing Mattress (WA approved)	ATE / VINEX / NELCO	nos	2	YES
80	Pole Vault Uprights (WA approved) with base pair Sets	ATE / VINEX / NELCO	nos	4	YES
81	Red Plastic Foul Signal Card	Indigenous	nos	8	NO
82	Relay Baton Different Colours with number 1 to 8 Aluminium	ATE / VINEX / NELCO	set	6	YES
83	Relay Check mark Plastic Sticker	Indigenous	nos	35	YES
84	Runway Check Mark	Indigenous	nos	250	NO
85	Screw Driver Set	Indigenous	nos	2	YES
86	Sector Tape	Indigenous	nos	10	YES
87	Sector Tape Clamps	Indigenous	kg	4	YES

88	Shot 4 Kg of different dia from 95mm, 100mm, 105mm, 109mm and 110 mm for Competition (Tuned Iron & Alloy) Minimum 2 brands WA approved	ATE / VINEX / NELCO	nos	24	YES
89	Shot 7.260 Kg different Dia from 110mm, 115mm, 120mm, 125mm, 129mm, 130mm for Competition (Turned Iron & Alloy) minimum 2 brands WA approved	ATE / VINEX / NELCO	nos	24	YES
90	Shot Return Channel 20m long	STANDARD / BRANDED	nos	2	YES
91	Shot Stand (20 Shots in stand)	ATE / VINEX / NELCO	nos	2	YES
92	Shovels	STANDARD	nos	10	YES
93	Siren Set	ATE / VINEX / NELCO	no	1	YES
94	Spanner Set	Indigenous	nos	2	YES
95	Sponges	Indigenous	nos	20	YES
96	Stand with Bowl (MGCO2/ Gym Chalk)	ATE / VINEX / NELCO	nos	8	YES
97	Starters Stand	STANDARD	nos	3	YES
98	Starting Blocks Combatale with Start Information System WA approved	ATE / VINEX / NELCO	nos	36	YES
99	Starting Blocks Trolley (10 blocks in one trolley)	ATE / VINEX / NELCO Approved by WA	nos	2	YES
100	Starting Gun	Indigenous	no	1	NO
101	Starting Gun <b>CARTRIDGES</b>	Indigenous	nos	400	NO
102	Steel measuring Tape 15 m	STANDARD	nos	4	YES
103	Steel Measuring Tape 30 m	STANDARD	nos	4	02 SUPPLIED
104	Steel measuring Tape 5 m	STANDARD	nos	4	YES

105	Steel Measuring Tape 50 m	STANDARD	nos	4	YES
106	Steel Measuring Tape 100 m	STANDARD	nos	4	YES
107	Stop Board with Nails to fix for Shotgun	Indigenous	nos	4	YES
108	Stopwatch	Indigenous	nos	12	YES
109	Take Off Board for Horizontal Jumps WA approved	ATE / VINEX / NELCO	nos	12	YES
110	Take Off Board Indicator	ATE / VINEX / NELCO	nos	6	YES
111	Take Off Board Metal holder with *on one side	STANDARD	nos	4	YES
112	Weighing Machine Digital 10 kg (1gm Range)	Indigenous	no	1	YES
113	Wind Sock with stand minimum 1.80m height	ATE / VINEX / NELCO	nos	12	11 SUPPLIED
114	Wooden Pit leveller 150cm Tall 60cm x 15cm Blade	STANDARD	nos	4	YES
115	Two Sided Athletes Shade	Indigenous	nos	6	YES
116	Plastic Bags 40X30 cms	Indigenous	nos	250	NO
117	Concentric Circle	BRANDED	nos	2	YES
118	Foot Mats	Indigenous	nos	12	YES
119	Lane Order Boxes 1 to 10	BRANDED	set	2	YES
120	Foul Posting White Board 6 X 4	Indigenous	nos	2	YES
121	Markers	Indigenous	nos	12	NO
122	Plastic Glasses Hard	Indigenous	nos	200	192 SUPPLIED

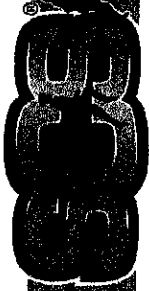


BE STANLEY JONES. DOC . NG GOA

**Date of Receipt by the Consignee:**

**Damaged/ Shortages/ Recoveries:**

**Remarks, if any:**



**SELECTION CENTRE SPORTS**

PRIVATE LIMITED

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www.selectionsports.in

7, Chaman Chambers, Next to Metro Big Cinemas, A. P. Marg, Dhobi Talao, Mumbai - 400 020.  
T: 022 4340 5200 / 5554, 2009 4509 | F: 022 2200 2033 / 4340 5365 | E: contact@selectionsports.in

## INSPECTION CERTIFICATE

Date - 14/10/2023

Certified that the following goods has/have been received in full and good condition as per the technical specification and terms and conditions of the bidding document finalized by Sports Authority of Goa.

1. Purchase Order No. & Date: NGS/SportsEquipment/2023/Modern Pentathlon/3534 Dated 26/09/2023
2. Supplier's Name & Address: Selection Centre Sports Pvt. Ltd., 7, Chaman Chambers, Next to Metro Big Cinemas, A. P. Marg, Dhobi Talao, Mumbai - 400020
3. Name of Consignee: Executive Director & Sports Authority of Goa

### 4. Description of goods supplied:

#	Item	Quantity Supplied	Quantity Rejected	Quantity Accepted
1.01	UIPM Laser Pistols (Shooting) Model - PP320EXP Laser Pistol Set	24 NOS	X	24
1.02	UIPM Laser Target (Shooting) Model - LT600 Laser Hit / Miss Target	24 NOS	X	24

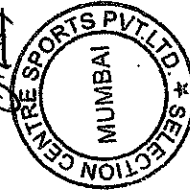
5. Date of Receipt by the Consignee: 25<sup>th</sup> Oct. 2023

6. Damages/Shortages/Recoveries: N.A

7. Remarks, if any:

(Signature & Stamp)

*[Signature]*





# SELECTION CENTRE SPORTS

PRIVATE LIMITED

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7, Chaman Chambers, Next to Metro Big Cinemas, A. P. Marg, Dhobi Talao, Mumbai - 400 020.  
T : 022 4240 5200 / 5252, 2209 4509 | F : 022 2200 2033 / 4340 5362 | E : contact@selectionsports.in

## INSPECTION CERTIFICATE

Date - 14/10/2023  
Certified that the following goods has/have been received in full and good condition as per the technical specification and terms and conditions of the bidding document finalized by Sports Authority of Goa.

1. Purchase Order No. & Date: NGS/SportsEquipment/2023/Modern Pentathlon/3534 Dated 26/09/2023
2. Supplier's Name & Address: Selection Centre Sports Pvt. Ltd., Z. Chaman Chambers, Next to Metro Big Cinemas, A. P. Marg, Dhobi Talao, Mumbai - 400020
3. Name of Consignee: Executive Director & Sports Authority of Goa

4. Description of goods supplied:

#	Item	Quantity Supplied	Quantity Rejected	Quantity Accepted
1.01	UIPM Laser Pistols (Shooting) Model - PP320EXP Laser Pistol Set	24 NOS		
1.02	UIPM Laser Target (Shooting) Model - LT600 Laser Hit/ Miss Target	24 NOS		

5. Date of Receipt by the Consignee: \_\_\_\_\_

6. Damages/Shortages/Recoveries: \_\_\_\_\_

7. Remarks, if any:

Received

(Signature & Stamp)

*Prithvi*

Venugangan  
7887592028

*[Signature]*

Coordinator  
7817454346

179/c

**INSPECTION CERTIFICATE**

Certified that the following goods has/have been received in full and good condition as per the technical specification and terms and conditions of the bidding document finalized by Sports Authority of Goa.

Date - 22/10/2023

1. Purchase Order No. & Date: NGS/Sports Equipment/2023/Modern Pentathlon/3534 Dated 26/09/2023

2. Supplier's Name & Address: Selection Centre Sports Pvt. Ltd., 7, Chaman Chambers, Next to Metro Big Cinemas, A. P. Marg, Dhobi Talao, Mumbai - 400020

3. Name of Consignee: **Executive Director & Sports Authority of Goa**

4. Description of goods supplied:

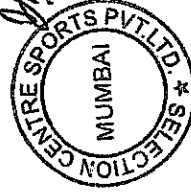
#	Item	Quantity Supplied	Quantity Rejected	Quantity Accepted
1.03	FENCING MASKS	32 PCS		
1.04	FENCING JACKETS	32 PCS		
1.05	FENCING BREECHES (PANTS)	32 PCS		
1.06	EPEE SWORD RIGHT HAND	32 PCS		
1.07	EPEE SWORD LEFT HAND	32 PCS		
1.08	UNDER PLASTRON (GUARD) MALE	32 PCS		
1.09	UNDER PLASTRON (GUARD) FEMALE	32 PCS		
1.10	STALKING'S	32 PCS		
1.11	NON MARKING SHOES	32 PRS		
1.12	GLOVES RIGHT HAND	32 PRS		
1.13	GLOVES LEFT HAND	32 PRS		
1.14	BODY WIRE	32 PCS		
1.16	FENCING APPARATUS	4 SET		
1.17	FENCING SPOOLS	4 PCS		

5. Date of Receipt by the Consignee: \_\_\_\_\_

6. Damages/Shortages/Recoveries: \_\_\_\_\_

7. Remarks, if any: \_\_\_\_\_

(Signature & Stamp)



178/c

### INSPECTION CERTIFICATE

Date - 22/10/2023

Certified that the following goods has/have been received in full and good condition as per the technical specification and terms and conditions of the bidding document finalized by Sports Authority of Goa.

1. Purchase Order No. & Date: NGS/SportsEquipment/2023/Modern Pentathlon/3534 Dated 26/09/2023

2. Supplier's Name & Address: Selection Centre Sports Pvt. Ltd., 7, Chaman Chambers, Next to Metro Big Cinemas, A. P. Marg, Dhobi Talao, Mumbai - 400020

3. Name of Consignee: **Executive Director & Sports Authority of Goa**

4. Description of goods supplied:

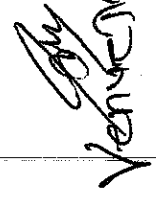

#	Item	Quantity Supplied	Quantity Rejected	Quantity Accepted
1.03	FENCING MASKS	32 PCS		
1.04	FENCING JACKETS	32 PCS		
1.05	FENCING BREECHES (PANTS)	32 PCS		
1.06	EPEE SWORD RIGHT HAND	32 PCS		
1.07	EPEE SWORD LEFT HAND	32 PCS		
1.08	UNDER PLASTRON (GUARD) MALE	32 PCS		
1.09	UNDER PLASTRON (GUARD) FEMALE	32 PCS		
1.10	STALKING'S	32 PCS		
1.11	NON MARKING SHOES	32 PRS		
1.12	GLOVES RIGHT HAND	32 PRS		
1.13	GLOVES LEFT HAND	32 PRS		
1.14	BODY WIRE	32 PCS		
1.16	FENCING APPARATUS	4 SET		
1.17	FENCING SPOOLS	4 PCS		


5. Date of Receipt by the Consignee: \_\_\_\_\_

6. Damages/Shortages/Recoveries: \_\_\_\_\_

7. Remarks, if any:

(Signature & Stamp)

  
 Venkatesh Mungse  
 Coordinaton  


  
 #

### INSPECTION CERTIFICATE

Certified that the following goods has/have been received in full and good condition as per the technical specification and terms and conditions of the bidding document finalized by Sports Authority of Goa. Date - 20/10/2023

1. Purchase Order No. & Date: NGS/SportsEquipment/2023/Modern Pentathlon/3534 Dated 26/09/2023

2. Supplier's Name & Address: Selection Centre Sports Pvt. Ltd., 7, Chaman Chambers, Next to Metro Big Cinemas, A. P. Marg, Dhobi Talao, Mumbai - 400020

3. Name of Consignee: **Executive Director & Sports Authority of Goa**

4. Description of goods supplied:

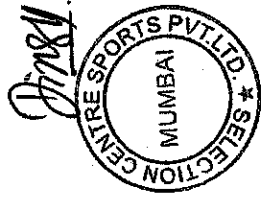
#	Item	Quantity Supplied	Quantity Rejected	Quantity Accepted
1.15	FENCING PISTE	4 SET	X	4

5. Date of Receipt by the Consignee: 25<sup>th</sup> Oct. 2023

6. Damages/Shortages/Recoveries: X

7. Remarks, if any:

*[Signature]*  
(Signature & Stamp)



176/c

### INSPECTION CERTIFICATE

Certified that the following goods has/have been received in full and good condition as per the technical specification and terms and conditions of the bidding document finalized by Sports Authority of Goa. Date - 20/10/2023

1. Purchase Order No. & Date: NGS/SportsEquipment/2023/Modern Pentathlon/3534 Dated 26/09/2023

2. Supplier's Name & Address: Selection Centre Sports Pvt. Ltd., 7, Chaman Chambers, Next to Metro Big Cinemas, A. P. Marg, Dhobi Talao, Mumbai - 400020

3. Name of Consignee: **Executive Director & Sports Authority of Goa**

4. Description of goods supplied:

#	Item	Quantity Supplied	Quantity Rejected	Quantity Accepted
1.15	FENCING PISTE	4 SET		

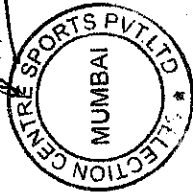
5. Date of Receipt by the Consignee: \_\_\_\_\_

6. Damages/Shortages/Recoveries: \_\_\_\_\_

7. Remarks, if any:

(Signature & Stamp)

*Dir/S*



*Dir/S*

*Dir/S*

175/c

## INSPECTION CERTIFICATE

Certified that the following goods has/have been received in full and good condition as per the technical specification and terms and conditions of the bidding document finalized by Sports Authority of Goa. Date - 20/10/2023

1. Purchase Order No. & Date: NGS/SportsEquipment/2023/Modern Pentathlon/3534 Dated 26/09/2023
2. Supplier's Name & Address: Selection Centre Sports Pvt. Ltd., 7, Chaman Chambers, Next to Metro Big Cinemas, A. P. Marg, Dhobi Talao, Mumbai - 400020
3. Name of Consignee: **Executive Director & Sports Authority of Goa**
4. Description of goods supplied:


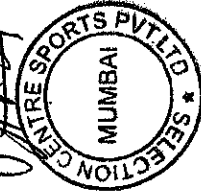
#	Item	Quantity Supplied	Quantity Rejected	Quantity Accepted
1.15	FENCING PISTE	4 SET		

5. Date of Receipt by the Consignee: \_\_\_\_\_

6. Damages/Shortages/Recoveries: \_\_\_\_\_

7. Remarks, if any:

(Signature & Stamp)

173/c

## INSPECTION CERTIFICATE

Certified that the following goods has/have been received in full and good condition as per the technical specification and terms and conditions of the bidding document finalized by Sports Authority of Goa. Date - 20/10/2023

1. Purchase Order No. & Date: NGS/SportsEquipment/2023/Modern Pentathlon/3534 Dated 26/09/2023
2. Supplier's Name & Address: Selection Centre Sports Pvt. Ltd., 7, Chaman Chambers, Next to Metro Big Cinemas, A. P. Marg, Dhobi Talao, Mumbai - 400020
3. Name of Consignee: **Executive Director & Sports Authority of Goa**

4. Description of goods supplied:

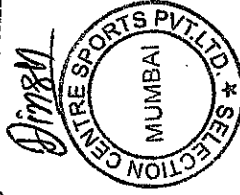
#	Item	Quantity Supplied	Quantity Rejected	Quantity Accepted
1.18	CONES FOR RUNNING AREA	25 PCS		
1.19	COLOURFUL FLAGS	100 PCS		
1.20	NUMBERED BASKETS 12 RED, 12 BLUE	24 PCS		

5. Date of Receipt by the Consignee: \_\_\_\_\_

6. Damages/Shortages/Recoveries: \_\_\_\_\_

7. Remarks, if any:

(Signature & Stamp)



A handwritten signature in black ink, appearing to be 'S.B.', located in the bottom right corner of the page.

# INSPECTION CERTIFICATE

Certified that the following goods has/have been received in full and good condition as per the technical specification and terms and conditions of the bidding document finalized by Sports Authority of Goa. Date - 24/10/2023

1. Purchase Order No. & Date: NGS/SportsEquipment/2023/Modern Pentathlon/3534 Dated 26/09/2023

2. Supplier's Name & Address: Selection Centre Sports Pvt. Ltd., 7, Chaman Chambers, Next to Metro Big Cinemas, A. P. Marg, Dhobi Talao, Mumbai - 400020

3. Name of Consignee: **Executive Director & Sports Authority of Goa**

4. Description of goods supplied:

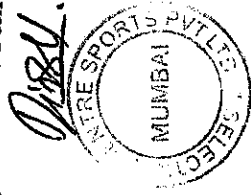
#	Item	Quantity Supplied	Quantity Rejected	Quantity Accepted
1.21	STOP WATCHES	24 NOS		

5. Date of Receipt by the Consignee: \_\_\_\_\_

6. Damages/Shortages/Recoveries: \_\_\_\_\_

7. Remarks, if any: *None*

(Signature & Stamp)



174/c

## INSPECTION CERTIFICATE

Certified that the following goods has/have been received in full and good condition as per the technical specification and terms and conditions of the bidding document finalized by Sports Authority of Goa. Date - 24/10/2023

1. Purchase Order No. & Date: NGS/SportsEquipment/2023/Modern Pentathlon/3534 Dated 26/09/2023
2. Supplier's Name & Address: Selection Centre Sports Pvt. Ltd., 7, Chaman Chambers, Next to Metro Big Cinemas, A. P. Marg, Dhobi Talao, Mumbai - 400020
3. Name of Consignee: **Executive Director & Sports Authority of Goa**

4. Description of goods supplied:

#	Item	Quantity Supplied	Quantity Rejected	Quantity Accepted
1.21	STOP WATCHES	24 NOS		

5. Date of Receipt by the Consignee: \_\_\_\_\_

6. Damages/Shortages/Recoveries: \_\_\_\_\_

7. Remarks, if any:

(Signature & Stamp)



## Inspection Certificate

Certified that the following goods has/have been received in full and good condition as per the technical specification and terms and conditions of the bidding document finalized by Sports Authority of Goa

1. Purchase Order No. & Date: **NGS/SPORTSEQUIPMENT/2023/Kho-kho/3453**  
DATED 22/09/2023
2. Supplier's Name & Address: **SHIV NARESH SPORTS PVT. LTD., F-23, KARAM PURA, NEW DELHI - 110015.**
3. Name of Consignee: **THE SPORTS AUTHORITY OF GOA, & JC, CEO, NGOC, 1<sup>st</sup> FLOOR OF THE ATHLETIC STADIUM AT BAMBOLIM, OPPOSITE GOA MEDICAL COLLEGE, BAMBOLIM-GOA 403202**

S. No.	Description of goods supplied	Quantity Supplied	Quantity Rejected	Quantity Accepted
1	Kho-Kho Mats (30m x 20m) size 1m x 1m, Density: 10mm (Approved/Preferred by NF-1) GRAVOLITE	1800 Nos		✓
2	Kho-Kho Poles - Sheesham (Height: 120-125 cms above the ground & 40-50cms below the ground, wooden circumference: 9-10cms at the top & 28-25-31.4cm at bottom) colour: White <b>SHIV NARESH</b>	4 Pairs		✓
3	No. Card 1-12 nos with plastic laminations & handle. Colour <b>WHITE</b> background & no. in Black Card Length: 20cms X card width: 4cm. Length of the handle: 8-10inch <b>SHIV NARESH</b>	3 Sets		✓
4	No. Card 1-12 nos with plastic laminations & handle. Colour <b>RED</b> back ground & no. in Black Card Length: 20cms X card width: 4cm. Length of the handle: 8-10inch <b>SHIV NARESH</b>	3 Sets		✓
5	No. Card 1-12 nos with plastic lamina nos & handle. Colour <b>GREEN</b> background & no. in Black Card Length: 20cms X card width: 4cm. Length of the handle: 8-10inch <b>SHIV NARESH</b>	3 Sets		✓
6	Plastic/ Steel Ring - Inner diameter: 9cm <b>NORMAL</b>	2 Nos		✓
7	Plastic/ Steel Ring - Inner Diameter: 10cm <b>NORMAL</b>	2 Nos		✓
8	Laminated Tape: Length: 100m X width: 4cm (Colour: White, Yellow) <b>SHIV NARESH</b>	50 Rolls		✓
9	Measuring Tapes: Length 50m (Steel) <b>NORMAL</b>	2 Nos		✓
10	Digital Stop Watch <b>CASIO</b>	4 Nos		✓
11	Flag Stick (02 Red and 02 Green) <b>SHIV NARESH</b>	4 Sets		✓
12	Time indicators (01 to 08) <b>SHIV NARESH</b>	5 Sets		✓
13	Fibre Hammer (Medium Size) <b>NORMAL</b>	2 Nos		✓

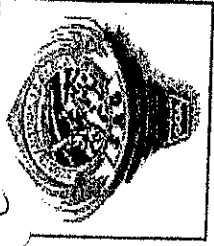
5. Date of Receipt by the Consignee:

6. Damages/Shortages/Recoveries:

7. Remarks, if any:

*(Signature)*

(Signature & Stamp)



# THE SPORTS AUTHORITY OF GOA

Athletic Stadium, Cujira, Near Goa Medical College, Bambolim Goa.  
 EMAIL: [ed.tsag-goa@nic.in](mailto:ed.tsag-goa@nic.in) / [techn.tsag-goa@nic.in](mailto:techn.tsag-goa@nic.in) / [eesag.goa@gmail.com](mailto:eesag.goa@gmail.com)  
 WEBSITE: [www.tsag.org](http://www.tsag.org) / [www.eprocure.gov.in](http://www.eprocure.gov.in)

## Inspection Certificate

Annexure-VIII

Certified that the following goods has/have been received in full and good condition as per the technical specification and terms and conditions of the bidding document finalized by Sports Authority of Goa.

1. Purchase Order No. & Date: NSG/37<sup>TH</sup> NATIONAL GAMES / SEPON TAKRAN / 2023-24 / 3833  
 DATED 07.10.2023
2. Supplier's Name & Address: M/S. BAJAJ & CO. 27, MUNICIPAL MARKET, CORNER, NEW DELHI - 110011
3. Name of Consignee: THE SPORTS AUTHORITY OF GOA, GOVT OF GOA.

4. Description of goods supplied:

#	Item	Quantity Supplied	Quantity Rejected	Quantity Accepted
1.	SEPAKTAKRAN M & F CHAIR	2 Set	-	2 Set
2.	SEPAKTAKRAN M & F (SQUAD) CHAIR	1 SET	-	1 SET
3.	SEPAKTAKRAN MEN BALL	100 PCS.	-	100 PCS.
4.	SEPAKTAKRAN WOMEN BALL	100 PCS.	-	100 PCS.
5.	SEPAKTAKRAN NET	5 PCS.	-	5 PCS.
6.	5 TOP WADCA	4 PCS.	-	4 PCS.

5. Date of Receipt by the Consignee: 13.10.2023

6. Damages/Shortages/Recoveries: NIL

7. Remarks, if any:

*Installation & Inspection done on 29.10.2023*  
 (Signature of *[Signature]*)  
 (S. YASH PRASAD)  
 (DOE - SEPON TAKRAN)

\*Note: Inspection will be done by the Director of Competition and representative of The Sports Authority of Goa.

7. MEASURING TAPE / - / 3 PCS.



# THE SPORTS AUTHORITY OF GOA

Athletic Stadium, Colfira, Near Goa Medical College, Bambolim Goa.  
EMAIL: [sa@sa.gov.in](mailto:sa@sa.gov.in) / [info@sa.gov.in](mailto:info@sa.gov.in) / [procurement@sa.gov.in](mailto:procurement@sa.gov.in) / [complaints@sa.gov.in](mailto:complaints@sa.gov.in)  
WEBSITE: [www.sag.gov.in](http://www.sag.gov.in) / [www.sportsauthority.goa.in](http://www.sportsauthority.goa.in)

## Inspection Certificate

Annexure-VIII

Certified that the following goods has/have been received in full and good condition as per the technical specification and terms and conditions of the bidding document finalized by Sports Authority of Goa.

1. Purchase Order No. & Date: NAF Sports Equipment 2023/Inde 11/3/2023
2. Supplier's Name & Address: Sarpat Impex Pvt Ltd
3. Name of Consignee: ISAC, Campal open ground Goa

4. Description of goods supplied:

#	Item	Quantity Supplied	Quantity Rejected	Quantity Accepted
1.	Judo Mats	384		
2.	Weight in Seals	4		
3.	Judo competition Mats	6		
4.	Judo Mats	6		
5.	Weight in Seals	4		

5. Date of Receipt by the Consignee:

6. Damages/Shortages/Recoveries:

7. Remarks, if any:

(Signature & Stamp)

*[Handwritten Signature]*  
8/11/23

\*Note: Inspection will be done by the Director of Competition and representative of The Sports Authority of Goa.



**IFIT SPORTS PVT. LTD.**

265/C

GST No.: 09AACCI0992G1ZH  
Manufacturing Memorandum No.: 090461102135  
CIN No.: U51101UP2009PTC037543

**Annexure – VIII**

### Inspection Certificate

Certified that the following Goods has/have been received in full and good condition as per the technical specification and terms and conditions of the bidding document finalized by Sports Authority of Goa.

1. Purchase Order No. & Date : NGS/SportsEquipment/2023/Gymnastic/3456  
Dated 22/09/2023
2. Supplier's Name & Address : M/\$ I Fit Sports P. Ltd.  
A 14 Indira Nagar, Faizabad Road – Lucknow 226016
3. Name of Consignee : Executive Director , Sports Authority of Goa - Goa
4. Dispatch of goods supplied : Gymnastic Equipment
5. Date of Receipt by the consignee :
6. Damages / Shortages / Recoveries :
7. Remarks, if Any :

(Signature & Stamp)

\*Note – List of Equipment Attached

*19*  
*Poc*  
*22/10/23*

Inward No. - 150e  
Dated - 28/10/23

163/c

Annexure - VIII

Inspection Certificate

Certified that the following goods has/have been received in full and good condition as per the technical specification and terms and conditions of the bidding document finalized by Sports Authority of Goa.

1. Purchase Order No. & Date :-
2. Supplier's Name & Address :-  
NGS/SportsEquipment/2023/Mallakhamb/3452 Dated 22/09/2023  
M/s Khalsa Exports Private Limited, 603/1, Phool Bagh Colony, Near  
Victoria Park, Meerut - 250001 (U.P)
3. Name of Consignee :-  
The Executive Director, The Sports Authority of Goa, 1<sup>st</sup> Floor of  
Athletic Stadium at Bambolim, Opp. Goa Medical College, Bambolim  
(Goa) - 403201

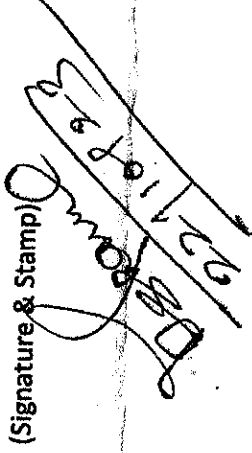
4. Description of goods supplied :-		Mallakhamb Equipments		
S. No.	Item	Quantity Supplied	Quantity Rejected	Quantity Accepted
01	Pole Mallakhamb	04 Nos.	No	Yes
02	Hanging Mallakhamb	04 Nos.	No	Yes
03	Rope Mallakhamb	15 Nos.	No	Yes
04	Structure of Hanging Mallakhamb	03 Nos.	No	Yes
05	Structure of Rope Mallakhamb	03 Nos.	No	Yes
06	Crash Mat with Cover	05 Nos.	No	Yes
07	Powder Stand	07 Nos.	No	Yes
08	Stop Watch	08 Nos.	No	Yes
09	Whistle/Bell	10 Nos.	No	Yes
10	Rubber Foam Mattresses	100 Nos.	No	Yes
11	Portable Mallakhamb	02 Nos.	No	Yes

5. Date of receipt by the Consignee :- 20<sup>th</sup> Oct 2023

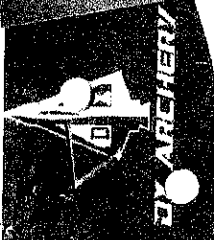
6. Damages/Shortages/Recoveries :- No

7. Remarks, if any :-

Goods Received in Good Condition as per Our Satisfaction

(Signature & Stamp)  


Rajkumar Sharma  
(DOC)



238/6

**ISO Certified 9001 : 2015**  
**DX ARCHERY EQUIPMENTS**  
 Manufacturer and Supplier of Archery and Other Sports Equipments

Annexure - VIII

Inspection Certificate

Certified that the following goods has/have been received in full and good condition as per the technical specification and terms and conditions of the bidding document finalized by Sports Authority of Goa.

1. Purchase order No & Date – **NGS/37TH NATIONAL GAMES/ARCHERY/2023-24/3835 Dated 07.10.2023.**
2. Suppliers Name and address- **DX ARCHERY EQUIPMENTS ADDRESS- FLT NO 2, BHARTI APT., PAUD ROAD, PUNE 411038**
3. Name of consignee- **Goa College of Engineering Address- Bhausaheb Bhandarkar Technical Education Complex Farmagudi, Ponda, Goa 403401**
4. Description of goods supplied-

SR.NO.	PRODUCT	Qty	Unit	REMARK
1	Target Stand	70	Nos	DELIVERED
2	Target Buttresses	140	Nos	DELIVERED
3	Target Pins Should be made with plastic 2-3 inches long	2000	Nos	DELIVERED
4	Target Flags Archery	70	Nos	DELIVERED
5	Target Nos (2 sets of 1-50)	1	Set	DELIVERED
6	70 Meter Distance Board	2	Set	DELIVERED
7	50 Meter Distance Board	2	Set	DELIVERED
8	3 Meter Line	2	Set	DELIVERED
9	Media Line	2	Set	DELIVERED
10	Waiting Line	2	Set	DELIVERED
11	Shooting Line	2	Set	DELIVERED
12	Equipment Area	2	Set	DELIVERED
13	Athletes Area	2	Set	DELIVERED
14	Flip Score Archery Flip Score Board	50	Nos	DELIVERED
15	Iron Pegs	100	Nos	DELIVERED
16	Nylon nevar (White)	6000	Mtr	DELIVERED
17	Nylon Ropes mts	500	Mtr	DELIVERED

*[Signature]*  
 DOC, Archery

+91 94214 54316  
 dx.archery2015@gmail.com  
 www.dxarchery.in  
 Paud Road, Kothrud, Pune 411038



227/c

ISO Certified 9001 : 2015

# DX ARCHERY EQUIPMENTS

Manufacturer and Supplier of Archery and Other Sports Equipments

18	Measuring Tape 100 meters long	2	Nos	DELIVERED
19	Ground Wind Sock	4	Nos	DELIVERED
20	Blinds for Finals	2	Nos	DELIVERED
21	Hammer 2 kg iron weight	2	Nos	DELIVERED
22	C Clamp Iron	2500	Nos	DELIVERED
23	Notice Board A notice board with stand	2	Nos	DELIVERED
24	Target Buttress Cover	70	Nos	DELIVERED
25	Garden Umbrella 6 ft	12	Nos	DELIVERED
26	Bow Poundage Gauge TRU Weight	1	Nos	DELIVERED
27	Target Faces - Big JVD/AVALON Imported - 122 cm for Recurve	500	Nos	DELIVERED
28	Target Faces - Small JVD/AVALON Imported - 80 cm for Compound -6 ring	750	Nos	DELIVERED
29	Athlete Back No - 1-32 - 4 sets (1A, 1B, C, D)	4	Set	DELIVERED

5. Date of receipts by the consignee-

6. Damages/shortages/recoveries-

7. Remarks if any-



*Antelha*  
DOC, Archery.

(Signature & Stamp)

• Note: Inspection will be done by the Director of Competition and representative of The Sports Authority of Goa.

+91 94214 54316

dx.archery2015@gmail.com

www.dxarchery.in

Paud Road, Kothrud, Pune 411038



Verifiable C/20

### P.W.D. 4134 (Half Sheet)

Notes: Reference to P.W.D. manual (Chap. V. Paras 328 and 329)

For contractors and suppliers - To be used when a simple payment is made for a job or contract i.e. only on its completion. A single form may be used generally for making first and final payments to several works or supplied if they pertain to the same piece-worker or supplier and billed for at the same time. A single form may also be used for making first and final payment to several piece workers if they relate to the same work and billed for at the same time. In this case column 2 should be sub-divided into two parts, the first part for "Names of piece workers" etc. and the second for item of works etc"

1. In the case of payment to suppliers red ink entry should be made across the page above the entries relating thereto in one of the following forms applicable to the case.

- i) Stock (ii) Purchase of stock (iii) Purchases for direct issues to work (iv) issued on
- Purchase for the work of \_\_\_\_\_  
to the contractor/ \_\_\_\_\_

2. In the case of works the accounts of which are kept by Sub heads the amount relating to all items of works falling under the same "Sub head" should be totaled in red ink.

3. Payment should be attested by some known persons when the payee's acknowledgement is given a mark, seal or thumb impression.

4. The person actually making the payment should initial (and date) the column provided for the purpose against each payment. The transaction of roadside materials entered in the statement of receipts, issued and balance of Road metal.

Division \_\_\_\_\_ Sub-Division \_\_\_\_\_ Cashbook  
 Voucher No. \_\_\_\_\_ for \_\_\_\_\_ 19 \_\_\_\_\_ Name of contractor / Piece  
 worker/ Supplier: **M/S Kerkar Construction Pvt. Ltd, H.No.254/01, Opp. Galaxy Hospital, Xeldem  
 Mapusa-Goa. Agreement Rate List / Requisition : SAG/H.O./TECH-ACCTS/F.04/2023-24/1431  
 dated : 20/06/2023.**

Name of work: **Painting at Tilak Maidan, Vasco for National Games.**

Date of written order to commence work : **23/06/2023**  
 Date of actual completion of work : **18/09/2023**

Accountant

Clerk

The Sports Authority of Goa

**CERTIFICATE:**

Certified that the work has been physically completed on 18/09/2023 according to the contract viz that no defects are apparent and the contractor has removed from the premises on which the work being executed all scaffolding surplus materials and rubbish and cleaned off the dirt from all woodwork, doors windows, walls, floors or other parts of the building in or about which the work to be executed or of which he had possession for the purpose of execution thereof. This is however subject to measurement being received and quantity being checked by the competent authority and found satisfactory.

**Memorandum of Payment of 18/09/2023**

Value of work done / executed	Rs. 11,76,360/-
Add :- GST @ 18% of Rs. 11,76,360/-	Rs. 2,11,744/-
Incl GST / Gross Net Payable	Rs. 13,88,104/-
<b>Deduction:</b>	
1) Security Deposit @ 5% of work done amt of Rs. 11,76,360/-	Rs. 58,818/-
2) EMD available	Rs. 30,000/-
3) Hence S.D to be recovered is +	Rs. 28,818/-
4) Income Tax @ 2% of Rs. 11,76,360/-	Rs. 23,527/-
5) CGST @ 1% of Rs. 11,76,360/-	Rs. 11,764/-
6) SGST @ 1% of Rs. 11,76,360/-	Rs. 11,764/-
7) Labour @ 1% of Rs. 11,76,360/-	Rs. 11,764/-
<b>Total deduction</b>	<b>Rs. 87,635/-</b>
<b>Net Amt payable to contractor</b>	<b>Rs. 13,00,470/-</b>

613927

**EXECUTIVE ENGINEER**  
Sports Authority of Goa  
P.J.N Stadium Falta - Goa

Measurement recorded by Mr. Sani Garad (TA) on 18/09/2023 MB No.396 Page. 100 to 101  
Checked \_\_\_\_\_ dated \_\_\_\_\_ (+) office preparing the bill  
Received Rs. 13,88,105/- (Thirteen lakhs eighty thousand one hundred) in final settlement of the work.

Pay by Cash/Cheque Rs. 13,00,470/- (Rupees Thirteen lakhs Four hundred Seventy)  
Witness \_\_\_\_\_  
Dated \_\_\_\_\_ Payment

Paid by me Cheque No \_\_\_\_\_ dt. \_\_\_\_\_  
Cash \_\_\_\_\_  
Dated initials of the person making payment \_\_\_\_\_

(\*) This signature is necessary only when the officer preparing the bill is not the officer authorizing payment.

[Signature]  
Accountant  
The Sports Authority of Goa

[Signature]  
Asst. Accounts Officer  
The Sports Authority of Goa

[Signature]  
Joint Director (Accounts)  
The Sports Authority of Goa

[Signature]  
Hony. Treasurer  
The Sports Authority of Goa

[Signature]  
Executive Director  
The Sports Authority of Goa

[Signature]  
Vice President  
The Sports Authority of Goa

P.W.D. 4134 (Half Sheet)

Notes: Reference to P.W.D. manual (Chap. V. Paras 328 and 329)

02/01/2024

For contractors and suppliers - To be used when a simple payment is made for a job or contract i.e. only on its completion. A single form may be used generally for making first and final payments to several works or supplied if they pertain to the same piece-worker or supplier and billed for at the same time. A single form may also be used for making first and final payment to several piece workers if they relate to the same work and billed for at the same time. In this case column 2 should be sub -divided into two parts, the first part for "Names of piece workers" etc. and the second for item of works etc"

- In the case of payment to suppliers red ink entry should be made across the page above the entries relating thereto in one of the following forms applicable to the case.
  - Stock
  - Purchase of stock
  - Purchases for direct issues to work
  - issued on

Purchase for the work of \_\_\_\_\_  
to the contractor/ \_\_\_\_\_ on \_\_\_\_\_
- In the case of works the accounts of which are kept by Sub heads the amount relating to all items of works falling under the same "Sub head" should be totaled in red ink.
- Payment should be attested by some known persons when the payee's acknowledgement is given a mark, seal or thumb impression.
- The person actually making the payment should initial (and date) the column provided for purpose against each payment. The transaction of roadside materials entered in the statement of receipts, issued and balance of Road metal.

Division \_\_\_\_\_ Sub-Division \_\_\_\_\_ Cashbook  
 Voucher No. \_\_\_\_\_ for \_\_\_\_\_ 19 \_\_\_\_\_ Name of contractor / Piece  
 worker/ Supplier: M/s. Tirupati Constructions, House no. 315-A, Near Samadhan Hotel, Tarwaddo,  
 Colvale, Bardez Goa 403513  
 Agreement Rate List / Requisition: No. SAG/H.O./TECH-ACCTS/F.04/2023-24/1496 dated:  
 23/06/2023.

Name of work: Resurfacing of internal road at Ponda Sports Complex, Ponda Goa

Date of written order to commence work 26/06/2023  
Date of actual completion of work - 28/06/2023

Memorandum of payment of first & final bill

Total value of work done without GST \_\_\_\_\_ Rs. 33,52,615.87  
 Add:- 18% G.S.T of Rs. 33,52,615.87 \_\_\_\_\_ Rs. 6,03,470.86

Less Paid - Previous \_\_\_\_\_  
 Gross amt. Payable Now \_\_\_\_\_  
 87 Rs 39,56,086.73

Deductions :- \_\_\_\_\_ Rs. 39,56,087.00

- Security deposit @ 5% work done  
amt of Rs. 33,52,616.13 Rs. 67,631.13  
EMP available is Rs. 84,500/- Hence  
Balance Bi-D. to be released is \_\_\_\_\_ Rs. 83,131.13 ch. NO. 614681 02/01/2024
  - Invoice No @ 2% Rs. 33,52,616.13 \_\_\_\_\_ Rs. 67,052.13 614682 "
  - C GST @ 1% on 33,52,616.13 \_\_\_\_\_ Rs. 33,526.13 614683 "
  - S GST @ 1% on 33,52,616.13 \_\_\_\_\_ Rs. 33,526.13 614684 "
  - Labour con @ 1% on Rs. 33,52,616.13 \_\_\_\_\_ Rs. 33,526.13 (-) Rs. 2,150,761.00
- Total cheques \_\_\_\_\_ Rs. 2,150,761.00

*[Signature]*  
 Accountant  
 The Sports Authority of Goa

*[Signature]*  
 Asst. Accounts Officer  
 The Sports Authority of Goa

*[Signature]*  
 Joint Director (Accounts)  
 The Sports Authority of Goa

*[Signature]*  
 Hony. Treasurer  
 The Sports Authority of Goa

*[Signature]*  
 Executive Director  
 The Sports Authority of Goa

*[Signature]*  
 Vice President  
 The Sports Authority of Goa

3767.76

4) Providing and applying tack coat with bitumen grade of 80/100 or bitumen emulsion using pressure distributor on the prepared bituminous/granular surface cleaned with mechanical broom as per MoRT&I specifications clause 503.

Bitumen 80/100 a 0.375 kg/sq.m

29.00

m<sup>2</sup>

1.09,265.04

Total Rs. 41,90,769.84

Quoted 20% Below

-8,38,153.97

Total Rs. 33,52,615.87

Add 18% GST


6,03,470.86

Total Rs. 39,56,086.73

(Total Rupees Thirty Nine Lakh Fifty Six Thousand Eighty Six and Paise Seven Three Only)

**CERTIFICATE:**

Certified that the work has been physically completed within due date 28/06/2023 that no defects are apparent and the contractor has removed from the premises on which the work has been executed. All scaffolding, surplus materials and rubbish and cleaned off the dirt from all wood works, doors, windows, wall, floors or other parts of the building in upon or about which the work has to be executed or at which he had possession for the execution there off. This is however subject to measurements recorded and qualities being check by the competent authority and found satisfactory.

  
**EXECUTIVE ENGINEER**  
Sports Authority of Goa  
P.J.N Stadium Fatorda  
42 280 - Goa


Measurement recorded by Shri Vishwesh Salvi on 28/06/2023 MB No. 387 Page. 076 to 084 Checked dated (+) office preparing the bill

Received Rs. 39,56,086/- (Rupees Thirty nine lakhs Fifty six Thousand Eighty Six <sup>Seven only</sup> in final settlement of the work.)

Pay by Cash/Cheque Rs. 37,05,326/- (Rupees Thirty seven lakhs Five Thousand <sup>Three Hundred Twenty six only</sup>) Dated 28/06/2023 Payment

Witness Paid by me Cheque No.                      dt.                       
Dated initials of the person making payment                     

(+) This signature is necessary only when the officer preparing the bill is not the officer authorizing payment.

  
**EXECUTIVE ENGINEER**  
Sports Authority of Goa  
P.J.N Stadium Fatorda  
42 280 - Goa

**P.W.D. 4134 (Half Sheet)**

Notes: Reference to P.W.D. manual (Chap. V. Paras 328 and 329)

For contractors and suppliers – To be used when a simple payment is made for a job or contract i.e. only on its completion. A single form may be used generally for making first and final payments to several works or supplied if they pertain to the same piece-worker or supplier and billed for at the same time. A single form may also be used for making first and final payment to several piece workers if they relate to the same work and billed for at the same time. In this case column 2 should be sub -divided into two parts, the first part for “Names of piece workers” etc. and the second for item of works etc”

1. In the case of payment to suppliers red ink entry should be made across the page above the entries relating thereto in one of the following forms applicable to the case.

i) Stock (ii) Purchase of stock (iii) Purchases for direct issues to work (iv) issued on  
Purchase for the work of \_\_\_\_\_  
to the contractor/ \_\_\_\_\_

2. In the case of works the accounts of which are kept by Sub heads the amount relating to all items of works falling under the same “Sub head” should be totaled in red ink.
3. Payment should be attested by some known persons when the payee’s acknowledgement is given a mark, seal or thumb impression.
4. The person actually making the payment should initial (and date) the column provided for the purpose against each payment. The transaction of roadside materials entered in the statement of receipts, issued and balance of Road metal.

Division \_\_\_\_\_ Sub-Division \_\_\_\_\_ Cash k  
Voucher No. \_\_\_\_\_ for \_\_\_\_\_ 19 \_\_\_\_\_ Name of contractor / Piece –  
worker/ Supplier: **M/s. Rajson Engineering Services Pvt. Ltd., 2657, Behind Telco, Chandrawado, Fatorda, Margao South Goa 403602.** Agreement Rate List / Requisition: **SAG/H.O/TECH-ACCTS/F.04/2023-24/3341 DATED 14/09/2023**

Name of work: **PROVIDING FOUNDATIONS FOR HIGH MAST AT LAWN TENNIS COURTS AT FATORDA- GOA**  
Date of written order to commence work 15/09/2023  
Date of actual completion of work –29/09/2023


Clerk

Accountant

7	978.10	Providing TMT steel reinforcement bars of (SAIL, TATA, VIZAG, JSW Steel Ltd.) (Confirming to IS 1786 of 1986) for RCC work (conforming to I.S. 1786 of 1986) including bending, binding & placing in position in all the floors along with the factory made precast concrete cover blocks of specified sizes whose compressive strength is not less than that of surrounding concrete in the structural member.	105.00	Sq.m	102700.50
TOTAL					3,04,805.92
Add 4.95% QUOTED ABOVE ESTIMATED					15,087.89
TOTAL					3,19,893.81
ADD 18% GST					57,580.89
					3,77,474.70
<b>(Total Rupees Three Lakh Seventy Seven Thousand Four Hundred Seventy Four and paisa Seven Zero Only)</b>					3,77,474.70

**CERTIFICATE:**

Certified that the work has been physically completed within due date i.e 29/09/2023 according to the contract viz that no defects are apparent and the contractor has removed from the premises on which the work has been executed. All scaffolding, surplus materials and rubbish and cleaned off the dirt from all wood works, doors, windows, wall, floors or other parts of the building in upon or about which the work has to be executed or at which he had possession for the purpose of execution there off. This is however subject to measurements being recorded and qualities being checked by the competent authority and found satisfactory.

  
**EXECUTIVE ENGINEER**  
 Sports Authority of Goa  
 P.J.N. Stadium Fatorda  
 Margao - Goa

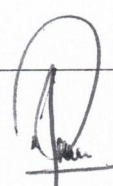
Measurement recorded by Shri Vishwesh Salvi on 29/09/2023 and are recorded at page 031 to 041 of MB no. 355. Checked \_\_\_\_\_ dated \_\_\_\_\_ (+) office preparing the bill

Received Rs. 3,77,474.70 (Rupees Three lacs) in final settlement of the work. Seventy Seven thousand four hundred Seventy five only

Pay by Cash / Cheque Rs. 3,38,574.70 ( Three lacs ) Dated \_\_\_\_\_ Payment  
 Witness Seventy seven thousand five hundred officer \_\_\_\_\_ authorising \_\_\_\_\_  
Seventy seven thousand five hundred

Paid by me Cheque No \_\_\_\_\_ dt. \_\_\_\_\_  
Cash

Dated initials of the person making payment \_\_\_\_\_

  
**EXECUTIVE ENGINEER**  
 Sports Authority of Goa  
 P.J.N. Stadium Fatorda  
 Margao - Goa

(+) This signature is necessary only when the officer preparing the bill is not the officer authorizing payment.

Memorandum of payment of first & final bill

Total value of work done without GST	₹. 3,19,893.81
Add CGST @ 18%	₹ 57,580.89
Total value of work done	₹ 3,77,474.70
	₹ Nil

**P.W.D. 4134 (Half Sheet)**

Notes: Reference to P.W.D. manual (Chap. V. Paras 328 and 329)

For contractors and suppliers – To be used when a simple payment is made for a job or contract i.e. only on its completion. A single form may be used generally for making first and final payments to several works or supplied if they pertain to the same piece-worker or supplier and billed for at the same time. A single form may also be used for making first and final payment to several piece workers if they relate to the same work and billed for at the same time. In this case column 2 should be sub -divided into two parts, the first part for “Names of piece workers” etc. and the second for item of works etc”

1. In the case of payment to suppliers red ink entry should be made across the page above the entries relating thereto in one of the following forms applicable to the case.
  - i) Stock (ii) Purchase of stock (iii) Purchases for direct issues to work (iv)  
Purchase for the work of \_\_\_\_\_ issued  
to the contractor/ \_\_\_\_\_ on
2. In the case of works the accounts of which are kept by Sub heads the amount relating to all items of works falling under the same “Sub head” should be totaled in red ink.
3. Payment should be attested by some known persons when the payee’s acknowledgement is given a mark, seal or thumb impression.
4. The person actually making the payment should initial (and date) the column provided for the purpose against each payment. The transaction of roadside materials entered in the statement of receipts, issued and balance of Road metal.

Division \_\_\_\_\_ Sub-Division \_\_\_\_\_ Cashbook  
Voucher No. \_\_\_\_\_ for \_\_\_\_\_ 19 \_\_\_\_\_ Name of contractor / Piece –  
**worker/ Supplier:** M/sKerkar Construction Pvt. Ltd., H.No.254/D 1, Sonalaya, opp. Galaxy hospital,  
Xelpem, Mapusa-Goa. **Agreement Rate List / Requisition:** No.SAG/H.O./TECH-ACCTS/F.04/2023-  
24/1432 Dated: 20/06/2023


Name of work: **Maintenance work at Multipurpose Hall Fatorda for National Games.**


Date of written order to commence work- 23/06/2023

Date of actual completion of work – 20/09/2023

Clerk

Accountant


26	44.28	Providing and fixing Vitrified tiles in different sizes (thickness to be specified by manufacturer), with water absorption less than 0.08 % and conforming to I.S. 15622, of approved make, in all colours & shade, in skirting, riser of steps and dados, jointing with grey cement slurry @3.3 kg per sqm, including pointing/grouting in white cement mixed with pigment of matching shade complete. (a) 600 x 600 mm - Dark Shades	1315.20	Sqm	58237.06
		<b>TOTAL</b>			<b>4893870.46</b>
		<b>Add 20% Quoted Below</b>			-978774.09
		<b>Total</b>			<b>3915096.37</b>
		<b>Say</b>			<b>3915096.00</b>
		<b>( Rupees Thirtynine Lakh Fifteen Thousand Ninety Six Only)</b>			
		<b>CERTIFICATE:</b>			
		<p>Certified that the work has been physically completed within the Stipulated date 18/09/2023. According to the contract, viz, that no defects are apparent and the contractor has removed from the premises on which the work was being executed, all scaffolding, grid marking, surplus materials and rubbish cleaned off the dirt from all wood work, doors, windows, walls floor, wires, tank, connectors on other parts of the building, in upon or above which the work was being executed or of which he had possession for the purpose of execution thereof. This is however subject to measurement being recorded and quality being checked by the competent Authority and found satisfactory.</p> <p style="text-align: center;">  <b>EXECUTIVE ENGINEER</b>  Sports Authority of Goa  P.J.N Stadium, Fatorda  Goa - 401 004</p>			

Measurement recorded by Mr. Sani Garad (T.A.) Civil on 18/09/2023 Computerized MB No. 01 Page. 01 to 059 ( ) dated \_\_\_\_\_ (+) office preparing the bill  
Received Rs. \_\_\_\_\_ (Rupees \_\_\_\_\_) in final settlement of the work.  
Payees date \_\_\_\_\_ and Stamp  
Pay by  Cheque Rs. \_\_\_\_\_ (Rupees \_\_\_\_\_) Dated \_\_\_\_\_ officer authorising Payment Witness

Paid by me Cheque No \_\_\_\_\_ dt. \_\_\_\_\_  
Cash

Dated initials of the person making payment \_\_\_\_\_

(+) This signature is necessary only when the officer preparing the bill is not the officer authorizing payment.

  
**EXECUTIVE ENGINEER**  
Sports Authority of Goa  
P.J.N Stadium, Fatorda  
Goa - 401 004

**P.W.D. 4134 (Half Sheet)**

Notes: Reference to P.W.D. manual (Chap. V. Paras 328 and 329)

For contractors and suppliers – To be used when a simple payment is made for a job or contract i.e. only on its completion. A single form may be used generally for making first and final payments to several works or supplied if they pertain to the same piece-worker or supplier and billed for at the same time. A single form may also be used for making first and final payment to several piece workers if they relate to the same work and billed for at the same time. In this case column 2 should be sub -divided into two parts, the first part for “Names of piece workers” etc. and the second for item of works etc”

1. In the case of payment to suppliers red ink entry should be made across the page above the entries relating thereto in one of the following forms applicable to the case.
  - i) Stock (ii) Purchase of stock (iii) Purchases for direct issues to work (iv) Purchase for the work of \_\_\_\_\_ issued to the contractor/ \_\_\_\_\_ on \_\_\_\_\_
2. In the case of works the accounts of which are kept by Sub heads the amount relating to all items of works falling under the same “Sub head” should be totaled in red ink.
3. Payment should be attested by some known persons when the payee’s acknowledgement is given a mark, seal or thumb impression.
4. The person actually making the payment should initial (and date) the column provided for the purpose against each payment. The transaction of roadside materials entered in the statement of receipts, issued and balance of Road metal.

Division \_\_\_\_\_ Sub-Division \_\_\_\_\_ Cashbook  
Voucher No. \_\_\_\_\_ for \_\_\_\_\_ 19 \_\_\_\_\_ Name of contractor / Piece  
worker/ Supplier: **Mr. Mulla Abdul Munaf, H.No. 49/5, Behind Navjeevan Hospital, Haveli- Curti, Ponda Goa.** Agreement Rate List / Requisition: **No. SAG/H.O./TECH-ACCTS/F.04/2023-24/3432 dated; 18/09/2023.**

Name of work: **Making of Lawn on open ground at Ponda Sports Complex, Ponda Goa in view of National Games 2023**

Date of written order to commence work - 21/09/2023


Date of actual completion of work - 18/10/2023

Clerk

Accountant

**CERTIFICATE:**

Certified that the work has been physically completed within due date 18/10/2023 that no defects are apparent and the contractor has removed from the premises on which the work has been executed. All scaffolding, surplus materials and rubbish and cleaned off the dirt from all wood works, doors, windows, wall, floors or other parts of the building in upon or about which the work has to be executed or at which he had possession for the execution there off. This is however subject to measurements recorded and qualities being check by the competent authority and found satisfactory.

  
**EXECUTIVE ENGINEER**  
Sports Authority of Goa  
P.J.N Stadium Fatorda  
As-280-Goa

Measurement recorded by Shri Vishwesh Salvi on 18/10/2023 MB No. 369 Page.026 to 035

Checked \_\_\_\_\_ dated \_\_\_\_\_ (+) office preparing the bill

Received Rs. \_\_\_\_\_ (Rupees \_\_\_\_\_) in final settlement of the work.

Payees dated signature and Stamp  
Pay by Cash/Cheque Rs. \_\_\_\_\_



\_\_\_\_\_ ) Dated \_\_\_\_\_  
authorizing Payment

Witness

Paid by me Cheque No \_\_\_\_\_ dt. \_\_\_\_\_  
Cash

Dated initials of the person making payment \_\_\_\_\_

(+) This signature is necessary only when the officer preparing the bill is not the officer authorizing payment.

**P.W.D. 4134 (Half Sheet)**

Notes: Reference to P.W.D. manual (Chap. V. Paras 328 and 329)

For contractors and suppliers. To be used when a simple payment is made for a job or contract i.e. only on its completion. A single form may be used generally for making first and final payments to several works or supplied if they pertain to the same piece-worker or supplier and billed for at the same time. A single form may also be used for making first and final payment to several piece workers if they relate to the same work and billed for at the same time. In this case column 2 should be sub-divided into two parts, the first part for "Names of piece workers" etc. and the second for item of works etc"

1. In the case of payment to suppliers red ink entry should be made across the page above the entries relating thereto in one of the following forms applicable to the case.
  - i) Stock (ii) Purchase of stock (iii) Purchases for direct issues to work (iv) Purchase for issued to the contractor on
2. In the case of works the accounts of which are kept by Sub heads the amount relating to all items of works falling under the same "Sub head" should be totaled in red ink.
3. Payment should be attested by some known persons when the payee's acknowledgement is given in a mark, seal or signature impression.
4. The person actually making the payment should initial (and date) the column provided for this purpose against each payment. The transaction of roadside materials entered in the statement of receipt and balance of Road metal.

Division \_\_\_\_\_ Sub-Division \_\_\_\_\_ Cashbook Voucher  
 No. \_\_\_\_\_ or \_\_\_\_\_ 19 \_\_\_\_\_ Name of contractor / Piece worker  
 Supplier: **M/s. Nanu Constructions, H.No. 118, Shirgal, Dhargal, Pernem, Goa.** Agreement Rate of  
 Requisition: No. **SAG/H.O/TECH-ACCTS/E.04/2023-24/1137 of 31/05/2023** Name of work: **Resurfacing  
 of internal road at multipurpose hall Fatorda and Utorda Football Ground.**

Date of written order to commence work: 02/06/2023  
 Date of actual completion of work: 14/06/2023

Clerk

Accountant

Add Contractors Quoted % i.e 10% below -219054.64

Total Rs. 1971491.81

Say Rs. 1971492.00

(Rupees Nineteen Lakh Seventy One Thousand Four Hundred Ninety Two only)

EXECUTIVE ENGINEER  
Sports Authority of Goa  
F.J.N Stadium Falorda  
Aa: 380 - Goa

**COMPLETION CERTIFICATE**

Certified that the work has been physically completed on 14/06/2023 according to the contract viz. that no defects are apparent and the contractor has removed from the premises on which the work has been executed. All scaffolding, surplus materials and rubbish and cleaned off the dirt from all wood works, doors, windows, wall, floors or other parts of the building in upon or about which the work has to be executed or at which he had possession for the execution there off. This is however subject to measurements recorded and qualities being check by the competent authority and found satisfactory.

Total Value of Work Done without GST - ₹19,71,491.81  
Add: - GST @ 18% of ₹19,71,492/- = ₹3,54,868.56

Up-to-Date Value of Work Done = ₹23,26,360.37  
Say ₹23,26,360.00

**Deductions:-**

1) Security Deposit @ 5% of Work Done Amt. of ₹19,71,492/- is ₹98,575/- EMD available

is ₹47,500/- Hence, S.D. received in this bill is ₹51,075.00 - 613859

2) Income Tax @ 2% of ₹19,71,492/- = ₹39,430.00 - 613860

3) CGST @ 1% of ₹19,71,492/- = ₹19,715.00 } 613861

4) SGST @ 1% of ₹19,71,492/- = ₹19,715.00 }

5) Labour Less @ 1% of ₹19,71,492/- = ₹19,715.00 613862

Total Deduction = ₹1,19,650.00 } ₹1,19,650.00

Net Amount Payable to Contractor = ₹21,76,710.00

CN NO. 613858

EXECUTIVE ENGINEER  
Sports Authority of Goa  
F.J.N Stadium Falorda  
Aa: 380 - Goa

Measurement recorded by Sani Garad on 14/06/2023 MB No.395 Page. 01 to 08 (Checked dated ( ) office preparing the bill

Received Rs. 23,26,360/- (Rupees twenty three lakh twenty six thousand three hundred sixty only) in final settlement of the work.

Payees dated signature and Stamp

Pay by Cash Cheque Rs. 21,76,710/- (Rupees twenty one lakh seventy six thousand seven hundred ten only).  
officer authorising Payment Witness

Paid by me Cheque No \_\_\_\_\_ dt. \_\_\_\_\_ Cash Dated initials of the person making payment \_\_\_\_\_

( ) This signature is necessary only when the officer preparing the bill is not the officer authorising payment

Accountant  
The Sports Authority of Goa

Asst. Accounts Officer  
The Sports Authority of Goa

Joint Director (Accounts)  
The Sports Authority of Goa

Hony. Treasurer  
The Sports Authority of Goa

Executive Director  
The Sports Authority of Goa

Vice President  
The Sports Authority of Goa

**P.W.D. 4134 (Half Sheet)**

Notes: Reference to P.W.D. manual (Chap. V. Paras 328 and 329)

For contractors and suppliers – To be used when a simple payment is made for a job or contract i.e. only on its completion. A single form may be used generally for making first and final payments to several works or supplied if they pertain to the same piece-worker or supplier and billed for at the same time. A single form may also be used for making first and final payment to several piece workers if they relate to the same work and billed for at the same time. In this case column 2 should be sub -divided into two parts, the first part for “Names of piece workers” etc. and the second for item of works etc”

1. In the case of payment to suppliers red ink entry should be made across the page above the entries relating thereto in one of the following forms applicable to the case.
  - i) Stock (ii) Purchase of stock (iii) Purchases for direct issues to work (iv)  
Purchase for the work of \_\_\_\_\_ issued  
to the contractor/ \_\_\_\_\_ on
2. In the case of works the accounts of which are kept by Sub heads the amount relating to all items of works falling under the same “Sub head” should be totaled in red ink.
3. Payment should be attested by some known persons when the payee’s acknowledgement is given a mark, seal or thumb impression.
4. The person actually making the payment should initial (and date) the column provided for the purpose against each payment. The transaction of roadside materials entered in the statement of receipts, issued and balance of Road metal.

Division \_\_\_\_\_ Sub-Division \_\_\_\_\_ Cashbook  
Voucher No. \_\_\_\_\_ for \_\_\_\_\_ 19 \_\_\_\_\_ **Name of contractor / Piece –  
worker/ Supplier:** M/s Michezo Sports Private Limited, 3<sup>rd</sup> Cross, 9<sup>th</sup> Main Rd, HAL 2<sup>nd</sup> Stage,  
Indiranagar, Bangaluru. **Agreement Rate List / Requisition:** No. SAG/H.O./TECH-ACCTS/F.04/2023-  
24/2443 Dated: 09/08/2023.

Name of work: **Laying of Acrylic top coat for Lawn Tennis Courts at Fatorda Goa in view of 37th National Games**


Date of written order to commence work- 11/08/2023

Date of actual completion of work – 22/09/2023

Clerk

Accountant

**FORM No. 24 – FIRST AND FINAL BILL**

Item No	QTY	Item of work or supplier (grouped under sub heads or sub works of Estimates)	RATE	UNIT	AMOUNT
I	3230.45	Laying of ITF Approved Acrylic System: washing the court with plain water, sanding the court with sanding machine, applying acrylic base layer colour coat followed by acrylic top Color coat to protect flooring against UV Rays. Surface shall be ITF Approved Court Pace Classification CATEGORY I. It shall also include game line markings. The work has to be executed as per ITF (International Tennis Federation) standard and quality . The rate includes cost of all materials, labour, supervision charges and conveyance etc complete & as directed by the Engineer-in-charge.	344.00	Sqm	1111274.80
		<b>TOTAL</b>			<b>1111274.80</b>
		<b>Add 5% Quoted below</b>			-55563.74
		<b>Total</b>			<b>1055711.06</b>
		<b>Say</b>			<b>1055711.00</b>
		<b>( Rupees Ten Lakh Fifty Five Thousand Seven Hundred Eleven Only)</b>			
		<b><u>CERTIFICATE:</u></b>			
		<p>Certified that the work has been physically completed within the Stipulated date 22/09/2023. According to the contract, viz, that no defects are apparent and the contractor has removed from the premises on which the work was being executed, all scaffolding, grid marking, surplus materials and rubbish cleaned off the dirt from all wood work, doors, windows, walls floor, wires, tank, connectors on other parts of the building, in upon or above which the work was being executed or of which he had possession for the purpose of execution thereof. This is however subject to measurement being recorded and quality being checked by the competent Authority and found satisfactory.</p> <div style="text-align: center;">   <b>EXECUTIVE ENGINEER*</b>  <b>Sports Authority of Goa</b>  <b>P.J.N Stadium, Fatorda</b>  <b>Air Goa - Goa</b> </div>			

Measurement recorded by Mr. Sani Garad (T.A.) Civil on 22/09/2023 MB No. 323 Page. 029 to 034  
 Checked \_\_\_\_\_ dated \_\_\_\_\_ (+) office preparing the bill  
 Received Rs. \_\_\_\_\_ (Rupees \_\_\_\_\_) in final settlement of the work.

Payees dated signature and Stamp  
 Pay by Cash/Cheque Rs. \_\_\_\_\_ (Rupees \_\_\_\_\_) Dated \_\_\_\_\_  
 \_\_\_\_\_ officer authorising Payment Witness

Paid by me Cheque No \_\_\_\_\_ dt. \_\_\_\_\_  
 Cash  
 Dated initials of the person making payment \_\_\_\_\_

(+) This signature is necessary only when the officer preparing the bill is not the officer authorizing payment.

## COMPLETION CERTIFICATE

Certified that the work has been physically completed within the extended date 20/ 10 /2023. According to the contract, viz, that no defects are apparent and the contractor has removed from the premises on which the work was being executed, all scaffolding, surplus materials and rubbish and cleaned off the dirt from all wood work, doors, windows, walls floor on other parts of the building, in upon or above which the work was to be executed or of which he had possession for the purpose of execution thereof. This is however subject to measurement being recorded and quality being checked by the competent Authority and found satisfactory.



**EXECUTIVE ENGINEER**

Maintenance work at PJN Stadium, Fatorda for National Games.

## **COMPLETION CERTIFICATE**

Certified that the work has been physically completed within the Stipulated date 27/09/2023. According to the contract, viz, that no defects are apparent and the contractor has removed from the premises on which the work was being executed, all scaffolding, grid marking, surplus materials and rubbish cleaned off the dirt from all wood work, doors, windows, walls floor, wires, tank, connectors on other parts of the building, in upon or above which the work was being executed or of which he had possession for the purpose of execution thereof. This is however subject to measurement being recorded and quality being checked by the competent Authority and found satisfactory.



**Executive Engineer**

## COMPLETION CERTIFICATE

Certified that the work has been physically completed within due date 09/11/2023 that no defects are apparent and the contractor has removed from the premises on which the work has been executed. All scaffolding, surplus materials and rubbish and cleaned off the dirt from all wood works, doors, windows, wall, floors or other parts of the building in upon or about which the work has to be executed or at which he had possession for the execution there off. This is however subject to measurements recorded and qualities being check by the competent authority and found satisfactory.

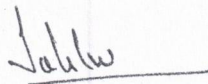


**EXECUTIVE ENGINEER**

12/c  
Name of Work: Resurfacing works of 400mt and 200 mt Synthetic Athletic track at  
Athletic Stadium Bambolim-Goa

**COMPLETION CERTIFICATE**

Certified that the work has been physically completed within due date ie on 20/10/2023 according to the contract viz 09/06/2023 that no defects are apparent and the contractor has removed from the premises on which the work has been executed all scaffolding surplus material and cleared off the dirt part of the building in upon or about which the work was to be executed or off which he had possession for the purpose of execution thereof. This is however subject to measurement being recorded and quality being checked by the competent authority that no dues are outstanding against contract.



**EXECUTIVE ENGINEER (NORTH)  
THE SPORTS AUTHORITY OF GOA**

**P. W. D. 4134 (Half Sheet)**

Notes Reference to P. W. D. Manual (Chap. V. paras 328, 329)

(For Contractors and suppliers to be used when a simple payment is made for a job or contract i.e. only on its completion. A single form may be used generally for making first and final payments to several works or supplies if they pertain to the same piece-worker or supplier and billed for at the same time. A single for may also be used for making first and final payment to several piece - workers or suppliers or suppliers if they relate to the same work and billed for at the same time. In this case column 2 should be sub-divided into two parts, the first part for "Names of piece - workers" etc and the second for item of the work etc")

1. In the case of payments to suppliers red ink entry should be made across the page above the entries relating there to in one of the following forms applicable the case (i) Stock, (ii) Purchase for stock, (iii) purchases for direct issue to work (iv) Purchases for the work of \_\_\_\_\_ issued to the contractor \_\_\_\_\_ on \_\_\_\_\_
2. In the case of works the accounts of which are kept by sub-heads the amounts relating to all items of work following under the same "Sub-head" should be totaled in red ink.
3. Payment should be attested by some known person when the payee's acknowledgement is given by a mark, seal or thump-impresion.
4. The person actually making the payment should initial (and date) the column provided for one purpose against each payment. Transaction of Roadside materials entered in the statement of receipt, issues and balance of Road metal.

Division \_\_\_\_\_ Sub-Division \_\_\_\_\_

Cash book voucher No. \_\_\_\_\_ for \_\_\_\_\_ 20

Name of Contractor/piece-workers/Supplier: M/s. Tirupati Construction, H. No. 315, A, Nr. Samadhan Hotel, Tarwaddo, Colvale Bardez - Goa 403 513.

Agreement/Rate List/Requisition: No.:- SAG/H.O./TECH-ACCTS/F.04/2023-24/1536; . dt: 26/06/2023.

Name of works: - Resurfacing of Internal Road at Dayanand Bandodkar Krida Sankool at Peddem, Mapusa - Goa

Date of written order to commence work: 30/06/2023 date of actual completion of work: 14/07/2023.

Date of written order to completion work: 14/07/2023

Clerk

Accountant

**FORM NO. 24 - FIRST AND FINAL BILL**

Item No.	Qty	Item of work of supplier (grouped under sub-heads or sub-works of Estimates)	Rate		Unit	Amount		Since previous
			Rs.	Ps.		Rs.	Ps.	
1.	7844.36	Providing and applying tack coat with bitumen grade of 80/100 or bitumen emulsion using pressure distributor on the prepared bituminous/granular surface cleaned with mechanical broom as per MoRT&H specifications clause 503 a) Bitumen 80/100 @ 0.20 kg/sq.m	17	00	M2	133354	12	133354.12
2.	7844.36	Providing and laying 30 mm thick Bituminous/Asphaltic concrete with 40-60 batch type HMP producing an average output of 50 tonnes per hour using crushed aggregates of specified gradings Premixed with bituminous binder at 6.5 % by weight of total mix and filler using Antistripping agent transporting the hotmix to work site with all leads and applying a tack coat @ 2.00 kg/10sq.m. with hot bitumen of 80/100 and laying with hydrostatic/hydraulic power finisher with sensor control to the required grade, level and alignment, rolling with smooth wheeled, vibratory or tandem rollers to achieve the desired compaction complete as per MORT&H specifications clause 509 and 503 b) Organo-Silane antistripping agent (Zycotherm make or equivalent)	494	00	M2	3875113	84	3875113.84
		Total				40,08,467	96	40,08,467.96
		Deduct 20% below contractor quoted (-)				8,01,693	59	
		Total				32,06,774	37	
		ADD 18% GST				5,77,219	38	
		Total				37,83,993	75	

(Rupees Thirty Seven Lakhs Eighty Three Thousand Nine Hundred Ninety Three and Seventy Five Paise Only)

**CERTIFICATE**

Certified that the contractor has physically completed the work within due date on 14/07/2023 accordingly to the contract viz. i.e. 30/08/2023 that no defects are apparent and the contractor has removed from the premises on which has been executed all surplus material and tools along with cleaning at the working area about which he had possession for the purpose of execution thereof. This is however subject to measurement being recorded and quality being checked by authority no dues are outstanding against contractor.

Measurement recorded by Alkesh Pilarnkar on 14/07/2023 in M. B No. 49 on Page 001 to 006.

Checked ..... Date ..... (+) Officer Preparing the bill

Received RS. .... (Rupees. ....)

..... in final settlement of the work

Payee's dated signature & stamp

Pay by cash / cheque Rs. .... Rupees .....

.....)

Witness

Dated..... Officer authorizing Payment

Paid by me cash no..... dt.....

Cheque

Dated initials of the person making the payment.....

(This Signature is necessary only when the Officer preparing the bill is not the Officer authorizing payment)

**ANNEXURE C**

## 37th National Games

Sr no	Name of Agency	Work Details	Final Cost
1	Showcraft Productions Private Limited	Appointment of an Event Management Agency for Opening Ceremony of the 37th National Games2023, Goa	₹ 17,52,10,388.00
2	Respective Indian Sports Federation	“Procurement and rental of sports equipment for the 37th National Games, Goa 2023” from NSF and State Sports Department/Local purchase.	₹ 3,04,20,690.28
3	Mittal Appliances Limited	Procurement and supply of medals commemorative, trophy, and lapel pins for the 37th National Games, 2023	₹ 2,58,71,796.00
4	6 different Agencies ( on rental)	Evaluation and Procurement of Timing, Scoring & Results (TSR)	₹ 6,03,79,951.00
5	M/s. Sean Ad Events	Engagement of an Event Management Agency for Closing Ceremony for the 37th National Games 2023	₹ 3,08,86,618.00
6	Go Banana & SFA	“Appointment of Event Management Agency for Event Days Operation & Overlays for the 37 <sup>th</sup> National Games 2023”	₹ 1,09,68,33,600.00
7	Thomas Cook	Engagement of Agency for Accomodation, catering & Transport ( ACT)	₹ 1,17,94,78,636.00
8	M/s. Hot Stuff	Appointment of Agency for Merchandise and souvenirs	₹ 1,04,80,607.00

## Annexure D

## STARRED LAQ NO. 016A TABLED BY SHRI. VIJAY SARDESAI, HON. M.L.A. (FATORDA CONSTITUENCY)

## Infrastructure Works with Ex post facto Approval)

Sr. No.	Details of work	Total Cost
1	2	3
1	Special Mechanized one time cleaning for indoor stadium, Hockey changing room arPeddem and Athletic Stadium, Bambolim in view of the Upcomming National Games 2023.	₹ 1,17,04,479.00
2	Shifting of COVID Material from Dr. Shyama Prasad Mukherjee Stadium, Bambolim to Engineering Shelter House at Harmal in Pernem Taluka and other Miscellaneous works in view of the 37 <sup>th</sup> National Games 2023.	₹ 7,37,000.00
3	Cleaning and leveling the Goa University Grounds in the vicinity of Dr. Shyama Prasad Mukherjee Stadium & various other related works in view of the 37th National Games 2023.	₹ 53,17,657.00
4	Providing Pest Control treatment to Dr. Shyama Prasad Mukherjee Stadium & various other related works in view of the 37th National Games 2023.	₹ 17,94,166.40
5	Special Mechanized one time cleaning for Dr. Shyama Prasad Mukherjee Stadium in Taleigao & Indoor Stadium and Admin Cabin at Swimming Pool Campal, Goa in view of the Upcoming National Games 2023.	₹ 1,81,61,488.58
6	Providing and supplying wash basin counters and other related works for various venues in view of 37th National Games 2023	₹ 78,32,770.00
7	Providing and supplying plastic dustbins on hire at various venues in view of 37th National Games 2023	₹ 6,51,360.00

Sr. No.	Details of work	Total Cost
1	2	3
8	Servicing of swimming pool Complex in view of upcoming National Games 2023 at CampalPanaji - Goa.	₹ 13,75,880.00
9	Cleaning and leveling the Campal open Ground, other areas in its vicinity and miscellaneous works related to the event in view of 37th National Games 2023	₹ 34,88,765.82
10	Shifting of earth dumped along the compound wall and laying granular material on CampalGound, Panaji in view of the upcoming National Games 2023.	₹ 4,74,183.00
11	Removing and stacking of existing M.S. fencing on Campal open ground at Panaji in view of 37th National Games 2023	₹ 4,75,776.00
12	Repair & replacement of false ceiling at West stand at PJN Stadium, Fatorda in view of National, Games 2023	₹ 4,01,428.65
13	Repair works for the rooms at South stand in view of opening ceremony of 37th National Games	₹ 30,39,084.00
14	Clearing of bushes & grass cutting on open ground and surrounding area, modification of Jogging track at Ponda Sports Complex, Ponda in view of National Games 2023	₹ 4,90,377.00
15	Providing basic amenities for the playground at GEC Farmagudi for organizing Archery competition during the National Games to be conducted in October/November 2023.	₹ 34,01,216.00
16	Cleaning and preparing the GEC ground for archery event for the upcoming National Games	₹ 4,98,307.00
17	Surface dressing of ground and soling works for smooth conduct of Archery event at GEC Farmagudi	₹ 4,99,627.00

Sr. No.	Details of work	Total Cost
1	2	3
18	Painting of spectator chairs at TilakMaidan Vasco in view of 37th National Game	₹ 17,19,113.00
19	Repairs to floodlight towers at TilakMaidan Vasco	₹ 4,54,107.00
20	Painting and repair works of the existing multipurpose hall at Chicalim in view of 37th National Games	₹ 51,51,858.00
21	Cleaning and preparing the area for conducting various games at the Miramar Beach venue in view of 37th National Games 2023	₹ 7,80,141.00
22	Refurbishment to the Boat sheds and other related works for preperation of Yatching in view of 37th National Games 2023	₹ 23,34,171.00
23	Special mechanised one time cleaning of m Pandit Jawaharlal Nehru Stadium Complex at FatordaMargao in view of the upcoming National Games 2023	₹ 1,56,60,310.00
24	Special mechanised one time cleaning I.eTilakMaidan Vasco and sprouts complex Ponda in view of the upcoming National Games 2023	₹ 56,86,180.00
25	Making temporary acess at GEC ground for Archery event i. e for VIP entrance, athletes media persons and Spectators	₹ 13,33,867.00
26	Preparation of Field of Play (F.O.P.) for Net ball at Indoor Stadium, Campal in view of 37th National Games-2023.	₹ 4,95,600.00
27	Preparation of Field of Play (F.O.P.) for hand ball at Miramar Beach in view of 37th National Games-2023.	₹ 30,10,770.00
28	Preparation of Field of Play (F.O.P.) for hand ball at Colva Beach in view of 37th National Games-2023.	₹ 17,46,990.00

Sr. No.	Details of work	Total Cost
1	2	3
29	Providing and fixing wooden platform for placing the LED Score boards at various venues in 37th National Games-2023	₹ 18,00,923.00
30	Additional works at Ponda Sports Complex in view of National Games 2023	₹ 2,96,062.00
31	Additional works at ManoharParrikar Indoor Stadium, Navelim in view of National Games 2023	₹ 4,94,737.00
32	Improvement of soil strata for erection of spectators seating gallery for lawn tennis courts at Fatorda in view of 37th National Games.	₹ 4,19,559.10
	<b>TOTAL</b>	<b>₹ 10,17,27,953.55</b>